

50/100

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

INDEX

✓
O.A/T.A No. 48/96.....

R.A/C.P No.....

E.P/M.A No.....

1. Orders Sheet..... OAPg. 1to 10.....
2. Judgment/Order dtd. 17.9.97Pg. 1to 5 210.....
3. Judgment & Order dtd.....Received from H.C/Supreme Court
4. O.A..... 48/96Pg. 1to 62.....
5. E.P/M.P.....Pg.....to.....
6. R.A/C.P.....Pg.....to.....
- ✓ 7. W.S.....Pg. 6to 4.....
- ✓ 8. Rejoinder.....Pg. 1to 4.....
9. Reply.....Pg.....to.....
10. Any other Papers.....Pg.....to.....
11. Memo of Appearance.....
12. Additional Affidavit.....
13. Written Arguments.....
14. Amendment Reply by Respondents.....
15. Amendment Reply filed by the Applicant.....
16. Counter Reply.....

SECTION OFFICER (Judl.)

Balita
23.11.98

CENTRAL ADMINISTRATIVE TRIBUNAL : GUWAHATI BENCH
GUWAHATI

ORIGINAL APPLN. NO. *48* OF 1995
 TRANSFER APPLN. NO. OF 1995
 CONTEMPT APPLN. NO. OF 1995 (IN OA NO.)
 REVIEW APPLN. NO. OF 1995 (IN OA NO.)
 MISC. PETN. NO. OF 1995 (IN OA NO.)

..... *R. C. Chanda* APPLICANT(S)

-vs-

..... *In O.I. Form* RESPONDENT(S)

FOR THE APPLICANT(S) ... MR. *R. Dutta*
 MR.
 MR.
 MR.

FOR THE RESPONDENTS ... MR. *B.K. Sharma*

OFFICE NOTE	DATE	ORDER
<p>This application is in form and within time. C. F. of Rs. 50/- deposited vide IEO/BD No. <i>524306</i> Dated <i>30.11.96</i></p> <p><i>R.I. 28/3</i></p> <p><i>Requester on 2-4-96 & issued vide no. 738-42 d-8-4-96</i></p> <p><i>374/96</i></p> <p><u>50.5.96</u></p> <p><i>Notice duly served on receipt No. 3/4.</i></p> <p><i>W/ statement has not been submitted.</i></p>	<p>2.4.96</p>	<p>Learned counsel Mr R.Dutta moves this application on behalf of the applicant. None for the respondents. Perused the contents of the application and reliefs sought for. Application is admitted. Issue notice on the respondents by registered post. Written statement within six weeks.</p> <p>List on 20.5.96 for written statement and further orders.</p>
	<p>pg</p>	<p><i>[Signature]</i> Member</p>
	<p>²⁰ 21-5-96</p>	<p>Mr.R.Dutta for the applicant. Written statement has not been submitted. Adjourned for further order on 5-7-96. Respondents may submit written statement in the meantime.</p>
	<p>lm</p>	<p><i>[Signature]</i> Member</p>

Boa
4/7

CENTRAL ADMINISTRATIVE TRIBUNAL : GUWAHATI BENCH
GUWAHATI

2
CA. 48/96

ORIGINAL APPLN. NO. OF 1995
TRANSFER APPLN. NO. OF 1995
CONTEMPT APPLN. NO. OF 1995 (IN COA NO.)
REVIEW APPLN. NO. OF 1995 (IN COA NO.)
MISC. PETN. NO. OF 1995 (IN COA NO.)

APPLICANT(S)

RESPONDENT(S)

FOR THE APPLICANT(S)

FOR THE RESPONDENTS

OFFICE NOTE

DATE

ORDER

5-7-96

Learned counsel Mr. R. Dutta for the applicant. None for the respondents.

~~xxxxxx~~ Written statement has not been submitted.

List on 24-7-96 for written statement and further order.

lm

Member

24.7.96

Mr. R. Dutta present for the applicant. Written statement has not been submitted.

List for written statement and further order before Single Bench on 20.8.1996.

Member

trd

trd

of statement has not been submitted

of statement has not been submitted

19/8

Notice duly served on
respondents no. 354.

20-8-96

None present. Written statement
has not been submitted. List for
written statement and further order on
3-9-96.

W/statement - has not been
filed.

[Signature]
Member

2/9

lm
M
20/8

3.9.96

Mr R.Dutta for the applicant. Respo-
-dents have not submitted written state-
ment.

List for written statement and
further orders on 25.9.96.

Mr Dutta requests to send a copy
of this order to the Divisional Railway
Manager, Lunding for information. Copy
of the same may accordingly be sent to the
aforesaid respondents.

Inform to the
Divisional Railway
Manager, Lunding.

M
3/9/96

[Signature]
Member

pg
M
3/9

W/statement has not been
filed.

24/9

25.9.96.

None present.
Written statement has not been
submitted.

List for order on 9.10.1996.

W/statement has not been filed.

8/10

M
25/9

[Signature]
Member

9.10.96

Mr R.Dutta for the applicant. Written statement has not been submitted.

List for written statement and further orders on 14.11.1996.

bo
Member

pg

2/110

14.11.96

Learned counsel Mr R. Dutta for the applicant. None for the respondents. Written statement has not been submitted.

List for hearing on 11.12.96. IN the meantime the respondents may submit written statement.

bo
Member

nkm

12/11

11.12.96

Leave note of Mr. R Dutta, counsel for the applicant.

Adjourned for hearing on 31.12.1996. The respondents may submit written statement with copy to the counsel of the opposite party in the meantime.

bo
Member

trd

22-1-97

1) Notice duly served on Respondent No-374.

2) w/statement has not been submitted.

31.12.96

Learned counsel Mr R. Dutta for the applicant. Learned counsel Mr M.K. Choudhury for the respondents. Written statement has not been filed. However, Mr Dutta presses for early hearing.

List for hearing on 27.1.1997. IN the meantime the respondents may file written statement with ^{Copy} to the counsel for the applicant.

bo

written statement has not been submitted.

10.12.96

w/statement has not been filed.

30/12

[Signature]

[Signature]

[Signature]

(5)

OFFICE NOTE

DATE

ORDER

27.1.97

Mr. R.Dutta for the applicant.

None for the respondents.

This application was admitted on 2.4.1996 and thereafter notices have been duly served on respondents Nos. 3 and 4. No one has ever appeared for the respondents except on 31.12.1996 when learned Railway Counsel Mr. M.K. Choudhury appeared. No written statement has been submitted till date by the respondents. Mr. R. Dutta has been insisting for early hearing of this application and the O.A. has been listed for hearing today despite the fact that no written statement has been submitted. However today also no one has appeared for the respondents and no written statement has been submitted. Mr. S.Sarma submits on behalf of Mr. B.K.Sharma that the hearing may be adjourned. However Mr. Dutta submits that he may be allowed to make his submissions. As already mentioned, that it is not clear whether Mr. B.K.Sharma will appear in this case. Mr. R.Dutta has been allowed to make his submissions and he has made submissions in part. Adjourned for hearing on 12.2.1997 to enable the respondents to make their submissions if ^{they} desire.

Send copy of the order to all the 5 respondents immediately.

[Signature]
Member

trd
on
27/1

12.2.97

Mr R.Dutta for the applicant. Mr B. K.Sharma for the respondents.

Written statement has been submitted by the respondents. Let a copy of the same be served on learned counsel Mr R. Dutta.

List for hearing on 26.2.97.

[Signature]
Member

pg
M.013

28-1-97

Copy of The order sent to The R. No-1,2,3,4 & 5, vide order dt- 27-1-97.

10-2-97

D/S filed by the Respondents. (Recindal- B' file).

11-2-97

D/S filed by the respondents. NO appearance has been filed. on 11/2

OFFICE NOTE

DATE

ORDER

26.2.97

Learned counsel Mr R. Dutta for the applicant submits that the hearing may be adjourned as he has received the written statement today.

List for hearing on 12.3.97.

bo
Member

nkm

nr
27/2

12.3.97

Mr R.Dutta for the applicant. None for the respondents.

Rejoinder has been submitted by Mr Dutta today.

List for hearing on 19.3.1997.

bo
Member

pg

nr
13/3

19-3-97

Mr.D.S.Bhattacharjee counsel for the applicant. Mr.G.Sarma Addl.C.G.S.C. for the respondents.

List for hearing on 26-3-97.

bo
Member

lm

26.3.97

It is a part heard matter before the Hon'ble Member (A). Let this matter be placed before the Hon'ble Member (A) for disposal on 2.4.97.

SB
Vice-Chairman

nkm

nr
1/4

*No appearance by
bin bin*
w/ statement - bin bin

14-3-97
*Rejoinder in reply
to A's A.W & a
counsel of applicant.*

w/ statement - bin bin
Rejoinder bin bin

25-3-97
*The case is ready
for hearing as
regards service.*

*w/ statement & Rejoinder
bin bin*

1/4

6

and rejoinder by
K.W.

4.6.97

Mr R.Dutta is present and ready for hearing. However, Mr S.Sarma for Mr B.K Sharma seeks short adjournment to enable the respondents to produce the records. Mr Dutta has no objection.

Hearing adjourned to 18.6.1997. It shall remain part heard.

Bo
Member

W/S. and rejoinder by
K.W.

pg

5/6

18-6-97

Hearing is adjourned to 25-6-97.

Bo
Member

W/S. and rejoinder
by K.W.

lm

19/6

25.6.97

Mr R. Dutta, learned counsel for the applicant is present and ready for hearing. However Mr B.K. Sharma, learned Railway Counsel, submits leave note on account of his personal difficulty.

Hearing adjourned to 9.7.97.

Order dated 7.5.97 has not been complied with by respondent Nos.3 and 4. They are once again directed to produce the records on the next date of hearing, namely, 9.7.97.

Bo
Member

W/S. and rejoinder
by K.W.

5/6
8/7

nkm

9-7-97

Mr.S.Sarma learned counsel on behalf of Mr.B.K.Sharma seeks for adjournment. Records called for have not been produced by the respondents. Hearing adjourned to 23-7-97.

The respondents shall produce records called for.

Bo
Member

17.7.97

Memo of appearance
not yet filed.

W/1977.

lm

2.4.97

Mr M.Chanda mentions that Mr R. Dutta, counsel for the applicant is unable to appear today on account of personal difficulties. Mr B.K.Sharma is present for the respondents.

Hearing adjourned to 23.4.97.

[Signature]
Member

pg

[Signature]
3/14

23.4.97

Mr R.Dutta, learned counsel for the applicant.

Hearing adjourned to 7.5.97.

[Signature]
Member

pg

[Signature]
2/14

7.5.97

Learned counsel Mr R.Dutta along with applicant are present. However, none is present for the respondents. Mr Dutta submits that he may be heard. Mr Dutta has been allowed to make submission. He has made his submission in part. He also submits that the respondents No.3 & 4 may be directed to submit the records through which the ~~entire~~ claim of the applicant for over time allowances for the relevant period 17.2.91 to 3.10.92 was rejected.

Hearing adjourned to 4.6.97. Respondents No.3 & 4 are hereby directed to produce the records mentioned above through which they had rejected the claim of the applicant for over time allowance for perusal of this Tribunal in order to arrive at a proper decision on 4.6.97 positively.

Serve a copy of this order on respondent No.3 & 4.

[Signature]
Member

copy of statement of Respondent has been filed

2/14

copy of statement of Respondent has been filed

6/15

9.5.97

Copy of order dated 7.5.97 issued to the respondents No 4, 3 and counsel of parties.

Beeno

Copy of this order may be furnished to the counsel of the parties.

By order
[Signature]
27-5-97

pg

23.7.97

Learned counsel Mr R. Dutta for the applicant. Mr S. Sarma prays for adjournment of one week on behalf of Mr the Railway Counsel.

List for hearing on 30.7.97.

Records shall be produced on that day.

[Signature]
Member

nkm

[Signature]
23/7

30.7.97

Heard Mr R.Dutta for the applicant and Mr B.K.Sharma for the respondents in part. At the request of Mr B.K.Sharma hearing adjourned to 20.8.1997.

[Signature]
Member

pg

[Signature]
30/7

20.8.97

The case has been heard at length on 13.7.97. However, for certain clarification regarding existance of rest room in Lunding station in the face of a certificate submitted by Mr R.Dutta and also for production of records regarding over time allowance for the period 17.2.91 to 3.10.92 as submitted by Mr R.Dutta for the applicant. Today however, a mention has been made by Mr S.Sarma, Advocate on behalf of Mr B.K. Sharma, Railway counsel for adjournment. Mr Dutta opposes to any further adjournment and therefore no adjournment allowed and Mr Dutta ~~proceeds~~ ~~has~~ has been allowed to proceed with his submission. He also submits that he withdraw his request dated 7.5.97 for production

contd..

*W/S. and Refrain from
the same to be.*

[Signature]
29/7

*W/S. and Refrain from
the same to be.*

[Signature]
19/8

20.8.97 of records.

In the circumstances, Mr Dutta has been allowed to proceed with his case and submitted that he ~~ix~~ has nothing more to say than what has been submitted in the earlier occasion.

Hearing concluded. Judgment reserved.


Member

pg

17.9.97 Judgment and order pronounced. Application is disposed of in term of the direction contained in the order. No order as to costs.


Member

pg

3.10.97

Copy of the
judgment issued
to the parties
vide S.No. 3185 on
3106 vide DA 3/10/97.
H.S.

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH : : : GUWAHATI-5.

O.A. NO. 48 of 1996.
T.A. NO.

DATE OF DECISION 17-9-1997.

Shri Rakesh Ch. Chanda

(PETITIONER(S))

Sri R. Dutta.

ADVOCATE FOR THE
PETITIONER (S)

VERSUS

Union of India & Ors.

RESPONDENT (S)

None present

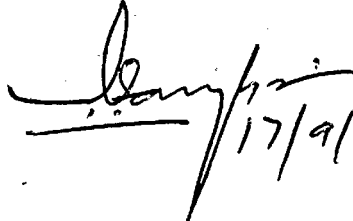
ADVOCATE FOR THE
RESPONDENT (S)

THE HON'BLE SHRI G.L.SANGLYINE, ADMINISTRATIVE MEMBER.

THE HON'BLE

1. Whether Reporters of local papers may be allowed to see the Judgment ?
2. To be referred to the Reporter or not ? *no.*
3. Whether their Lordships wish to see the fair copy of the judgment ?
4. Whether the Judgment is to be circulated to the other Benches ?

Judgment delivered by Hon'ble Administrative Member


17/9/97

13

CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH.

Original Application No. 48 of 1996.

Date of Order : This the 17th Day of September, 1997.

Shri G.L.Sanglyine, Administrative Member.

Shri Rakesh Ch.Chanda,
Qrs.No.T/30(B), Upper Babu Patty,
Lumding, P.O. Lumding,
Dist.Nagaon, Assam. . . . Applicant.

By Advocate Shri R.Dutta.

- Versus -

1. Union of India
represented by General Manager,
N.F.Railway, Maligaon,
Guwahati-11.
2. The General Manager,
N.F.Railway, Maligaon,
Guwahati-11.
3. The Divisional Railway Manager(P)
N.F.Railway, Lumding,
4. The Sr.Divisional Commercial Manager,
N.F.Railway,
Lumding.
5. The Chief Travelling Ticket Inspector,
N.F.Railway,
Lumding-782447. . . . Respondents.

By Advocate : None present.

ORDER

G.L.SANGLYINE, ADMINISTRATIVE MEMBER,

In this application the applicant prays for a direction to respondent No.3 and 4 for production of all relevant records including the case file for perusal of the Hon'ble Tribunal, to quash the order passed by respondent No.3 under No.EB/177(Compu) dated 24.3.95 (Annexure A/20) and for a direction for payment of over time allowance for the extra hours of work performed by the applicant between 17.2.91 to 3.10.92, in the similar manner as his other over time

vouchers have been passed and to pay 18% interest from the date of payment was due.

2. According to the applicant the post of Conductor in the N.F.Railway was redesignated as Head Travelling Ticket Examiner in 1993-94 and was again designated as Conductor now. He is a Group 'C' employee under N.F.Railway and is working as Conductor and posted at Lumding under respondent No.4, the Senior Divisional Commercial Manager. He is classified as a continuous worker under Hours of Employment Rules 1961. The rostered duty hours of a continuous worker is 48 hours and statutory limit to which he can be put to work is 54 hours per week. Whenever a continuous worker works beyond the rostered hours, he becomes entitled to over time allowance at the rate and in the manner prescribed. Further, according to the applicant he had performed duties in excess of the prescribed hours in various spells from 17.2.91 to 3.10.92 as narrated in the present application. The applicant was not paid the over time allowance claimed by him and was agitating the matter both before the authorities concerned and before the Tribunal by filing O.A.No.37/94, which was disposed of with directions on 6.4.1994. Subsequent to that the Divisional Railway Manager(P), N.F.Railway, Lumding, respondent No.3, issued a letter No.EB/177(Compu) dated 24.3.95 stating that :

"you are not entitled to O.T.A. as you are performing duty of Hd.TTE as per 'link diagram' and accordingly 'consolidated travelling allowance' was paid to you through your salary bill like other Travelling Ticket checking staff of the division."

The applicant is aggrieved with this order and has submitted the present O.A. The contention of the applicant is that he was not holding the post of Head TTE during the material period, that is, 17.2.91 to 3.10.92 and therefore, this order was issued under a misconception. In the written statement the ground given by the respondents was that he was not entitled to over time allowance as TTE's rest room was available at Lumding station. Relying on para 8 of AIR 1978 SC 851 Mr Dutta submitted that the respondents cannot now change their stand indicated in the impugned order dated 24.3.95 at any rate. He submitted that in his rejoinder which was served on the Railway counsel on 12.3.97 he had enclosed a certificate from the Station Superintendent, OPT, N.F.Railway, Lumding which reads as below :

"Certified that there is no Rest Room for TTE's in Lumding Division since 1990. Once upon a time TTE's Rest Room was provided at LMG. But due to shortage of caretaker, linen & utensils it can't be utilised. As a result it was closed."

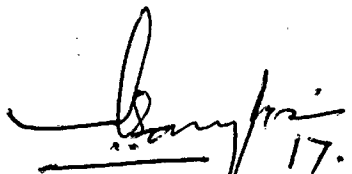
In view of this certificate he submitted that there is no ground for the respondents to refuse over time allowance to the applicant. In the written statement it is stated that when there was no rest room in the originating station over time allowance is paid to the TTEs alongwith consolidated travelling allowance. Moreover, the applicant himself was paid OTA by the respondents as Travelling Ticket Checking staff since 1982 and even in 1995 and 1996 with consolidated

travelling allowance, which shows that the grounds given by the respondents for refusing OTA for the period under consideration is without any valid foundation. Under the circumstances he submits that the impugned order dated 24.3.95 is liable to be quashed.

3. Opportunity was allowed to the respondents to rebut the contentions of the applicant but no proof was forthcoming from them to show that there was rest room for TTEs which was functioning in Lumding station during the period from 17.2.91 to 3.10.92 and further that the applicant was not paid travelling allowance in the periods preceeding and following the above mentioned period when he was posted in Lumding Station. Moreover, the applicant cannot be denied the Over time allowance on the ground that the rest room for TTEs was available in Lumding Station at the relevant time because according to the impugned order dated 24.3.95 at Annexure A/20 this was not the ground of rejection of Over time allowance recorded therein as reproduced above. It is presumed that the reason recorded in their order had emerged after due application of mind of the competent authority to the facts under consideration by him. The impugned order cannot therefore be thrown away by the respondents after the applicant submitted this application before the Tribunal. This contention of theirs betrays that the respondents are bent upon disallowing the claim of the applicant by any means. In the impugned order they had disallowed the claim without reasonable ground and contrary to facts as they have not disputed the contention of the applicant that Conductor was not designated

as Head TTE in the period between 17.2.91 to 3.10.92. The rejection of the respondents therefore does not carry any weight. In the facts and the circumstances the impugned order dated 24.3.96 is therefore, not sustainable in law. Accordingly, it is hereby set aside and quashed. The respondents are directed to allow the claim of over time allowance under consideration to the applicant after scrutiny of factual and arithmetical correctness of the claim. Payment of admissible amount shall be completed within 3 months from the date of receipt of this order by any of the respondents. I do not however, consider this to be a fit case for granting interest.

The application is disposed of as indicated above.
No order as to costs.


(G.L. SANGLYNE)
ADMINISTRATIVE MEMBER
17.9.97

18 MAR 1996

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
Guwahati Bench
GUWAHATI BENCH : : GUWAHATI

(An application under Section 19 of the Administrative Tribunal Act 1985)

O. A. No. 48 of 1996.

Shri Rakesh Chandra Chanda : Applicant.

- Versus -

Union of India & Others : Respondents.

I N D E X

Sl.No.	Particulars of documents	Annexure No.	Page No.
1.	Application		01 to 15.
2.	Over time Journal of 17.02.91 - 03.03.91	A/1.	16 & 17.
3.	- DO - 17.03.91 - 30.03.91	A/2.	18 & 19.
4.	- DO - 31.03.91 - 27.04.91	A/3.	20 & 21.
5.	- DO - 28.04.91 - 12.05.91	A/4.	22 & 23.
6.	- DO - 26.05.91 - 08.06.91	A/5.	24 & 25.
7.	- DO - 14.07.91 - 27.07.91	A/6.	26 & 27.
8.	- DO - 28.07.91 - 24.08.91	A/7.	28 & 29.
9.	- DO - 25.08.91 - 21.09.91	A/8.	30 & 31.
10.	- DO - 22.09.91 - 02.11.91	A/9.	32 & 33.
11.	- DO - 03.11.91 - 30.11.91	A/10.	34 & 35.
12.	- DO - 29.12.91 - 25.01.92	A/11.	36 & 37.
13.	- DO - 09.02.92 - 22.02.92	A/12.	38 & 39.
14.	- DO - 08.03.92 - 04.04.92	A/13.	40 & 41.
15.	- DO - 31.05.92 - 27.06.92	A/14.	42 & 43.
16.	- DO - 28.06.92 - 25.07.92	A/15.	44 & 45.
17.	- DO - 09.08.92 - 21.08.92	A/16.	46 & 47.
18.	- DO - 19.09.92 - 03.10.92	A/17.	48 & 49.
19.	DRM(P)'s Letter dated 03.11.96	- - A/18.	50.
20.	Hon'ble Tribunal's Order dt. 06.04.94	- A/19.	51.

18
Filed by applicant
Th. Rang R. Datta, Admini
R. Datta, (Advocate)

Received from
Mr. B. K. Sharma
29/3/96

2/

Sl.No.	Particulars of documents	Annexure No.	Page No
21.	DRM(P)'s Letter No.EB/177(Compu) Dated 24.03.96.	A/20.	52.
22.	Copy of Pay Slip for the month Nov. '82	A/21.	53.
23.	Copy of Pay Slip for the month May. '83	A/22.	54.
24.	Copy of Pay Slip for the month July '95	A/23.	55.
25.	Copy of Pay Slip for the month Oct. '95	A/24.	56.
26.	Copy of Pay Slip for the month Nov. '95	A/25.	57.
27.	Copy of Pay Slip for the month Dec. '95	A/26.	58.
28.	Copy of Pay Slip for the month Jan. '96	A/27.	59.
29.	Applicant's representation of General Manager,N.F.Rly.MLG dt. 08.05.95.	A/28.	60 to 62.

30

a/s

63 - Cat.

Rakesh D. Panda.
13.3.96.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : GUWAHATI
BENCH : GUWAHATI.

20

Filed by applicant -
through R. Datta Advoca
K. L. Datta, District

ORIGINAL O.A. No. 48 of 1996.

Shri Rakesh Ch. Chanda, Son of Late
Rajendra Ch. Chanda, resident of
Lumding. Qrs. No.T/30(B) upper Babu
Patty, Lumding, P.O. Lumding, Dist-
rict - Nogaon, Assam. Pin - 782447.

.... Applicant.

- Versus -

1. The Union of India, represented by
General Manager, N.F. Railway, Maligaon,
Guwahati - 781011.

2. The General Manager, N.F. Railway,
Maligaon, Guwahati - 781011.

3. The Divisional Railway Manager(P),
N.F. Railway, Lumding, Dist - Nogaon,
Assam. Pin - 782447.

4. The Sr.Divisional Commercial Manager,
N.F. Railway, Lumding, Dist - Nogaon,
Assam. Pin - 782447.

5. The chief Travelling Ticket Inspector,
N.F. Ry, Lumding Dt Nogaon, Assam.
Pin - 782447.

1. Particulars of orders against which the application
is made.

Cont ... 2.

20/

Divisional Railway Manager(P)'s letter No.

EB/177(Compu) dated 24.03.95 (ANNEXURE - 1/20)

2. Jurisdiction :-

The applicant declares that the subject matter of the application is within the jurisdiction of the Hon'ble Tribunal.

3. Limitation :-

The applicant submits that the application is within the period of limitation.

4. Fact of the Case :-

4.1. That, the applicant is a citizen of India and is entitled to the right and privileges available to a citizen of India.

4.2. That, the applicant is a Grade C employee of N.F. Railway and is working as Conductor and posted at Lumding under Senior Divisional Commercial Manager, N.F. Railway, Lumding (Respondent No.4) and his immediate superior is Chief Travelling Ticket Inspector, Lumding. (in short CTI)

4.3. That, the post of Conductor was re-designated as Hd.TTE in 1993-94 and has again been designated as Conductor now.

4.4. That, the TTE, Hd.TTE and Conductors are classified as continuous worker under Hours of Employment Rule 1961.

4.5. That, the rostered duty hours of a continuous worker is 48 hours and statutory limit to which he can ~~put~~ to work is 54 hours per week, and whenever a continuous worker works beyond the rostered hours, he becomes entitled to over time. The rate of over time is $1\frac{1}{2}$ times of the rate of pay for hours exceeding the restored hours and upto the statutory hours and double the rate of pay for period beyond the statutory hours if and when worked.

4.6. That, ~~the~~ for the conductor, TTEs, Hd. TTEs the over time is calculated on the basis of duty performed on fortnightly basis and over time voucher is prepared for 2 fortnight of *wage* period.

4.7. That, the Travelling Ticket checking Staff viz. Travelling Ticket Examiner (in short TTE), Hd. Travelling Examiner (in short Hd. TTE), Conductor are required to perform their duty in running trains and are paid consolidated travelling allowance (in short CTA) on monthly basis in stead of daily basis travelling allowance.

4.8. That, for maintaining the records of extra hours a register^e is required to be maintained in the Office of the authorised Official in terms of Railway servants (Hours of Employment Rule 1961). Accordingly, a register is maintained in the Office of Chief Travelling Ticket Inspector (in Short CTTI) N.F. Railway, Lunding.

4.9. *That,* Under the existing orders the over time Vouchers are to be prepared and submitted by the authorised Officials and this is being done in other units like Stations, Loco Shed, Diesel Sheds etc. However, in the Office of the CTTI the over time Voucher is prepared by the Concerned employee who claims the over time and then submit the same for verification, certification and signature of the CTTI and thereafter its submission to concerned authority for sanctioned and payment.

4.10. *That,* the applicant performed 123 hours 48 minutes duty in the fortnight between 17-2-91 to 3/4-3-91 and claimed 19 hours 42 minutes over time. The said over time voucher was certified and signed by the CTTI and sent the same to Divisional Railway Manager(P)'s Office.

17-2-91
4-3-91

A copy of the said over time voucher is annexed herewith as ANNEXURE - A/1.

4.11. *That,* the applicant performed no extra hours of duty during the first fortnight of March '91 and did not claim any over time. However, the applicant performed 109 hours 19 minutes duty from 17-3-91 to 30-3-91 and he claimed for 5 hours 19 minutes over time. The said over time voucher was certified and signed by the CTTI and sent to Divisional Railway Manager(P)'s Office.

17-3-91
30-3-91

A copy of the said over time voucher is annexed herewith as ANNEXURE - A/2.

do

4.12. That, during the period from 31-3-91 to 13-4-91 the applicant performed 114 hours 6 minutes duty and claimed over time for 10 hours 6 minutes. In the second fortnight from 14/15-4-91 to 27-4-91. The applicant performed 119 hours 27 minutes duty and claimed over time for 9 hours 27 minutes. The said over time voucher was certified and signed by the CTTI and submitted to Divisional Railway Manager(P)'s Office.

31-3-91
13-4-91
15-4-91
27-4-91

A copy of the said over time voucher is annexed herewith as ANNEXURE - A/3.

4.13. That, during the period from 28-4-91 to 11/12-5-91 the applicant performed 110 hours 53 minutes duty and claimed over time for 6 hours 53 minutes. In the second fortnight he did not perform any extra hours of duty and did not claim any over time. The over time voucher was certified and signed by the CTTI and submitted to the Divisional Railway Manager(P)'s Office.

28-4-91
12-5-91

A copy of the said over time voucher is annexed herewith as ANNEXURE - A/4.

4.14. That, from 26-5-91 to 8-6-91 the applicant performed 110 hours 28 minutes duty and claimed over time for 6 hours 28 minutes. During the next fortnight there was no extra hours of duty performed by the applicant and no over time was claimed. The over time voucher was ~~claimed~~ certified and signed by the CTTI and sent to Divisional Railway Manager(P)'s Office.

26-5-91
8-6-91

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A copy of the said over time voucher is annexed herewith as ANNEXURE - A/5.

4.15. That, there was no extra hours of duty performed by the applicant during first period of July '91. However, from 13/14-7-91 to 27-7-91, the applicant performed 123 hours duty and claimed over time for 19 hours. The over time voucher was certified and signed by the CTTI and sent to the Office of the Divisional Railway Manager(P)'s Office Lunding.

13-7-91

27-7-91

A copy of the said over time voucher is annexed herewith as ANNEXURE - A/6.

4.16. That, during the period from 28-7-91 to 10/11-8-91 the applicant performed 113 hours 52 minutes duty and claimed over time for 9 hours 52 minutes. During the period from 12-8-91 to 24-8-91 the applicant performed 134 hours 27 minutes duty and claimed over time for 30 hours 27 minutes. The said over time vouchers ~~ERE~~ were certified and signed by the CTTI and sent to Divisional Railway Manager(P)'s Office.

26-7-91

11-8-91

12-8-91

24-8-91

A copy of the said over time voucher is annexed herewith as ANNEXURE - A/7.

4.17. That, from 25-8-91 to 7-9-91 the applicant performed 112 hours 3 minutes duty and claimed over time for 8 hours 3 minutes. From 8-9-91 to 21-9-91 the applicant performed 134 hours 28 minutes duty and claimed over time for 30 hours 28 minutes. The CTTI(Respondent No.5) certified the same and sent the same to the Office

25-8-91

7-9-91

8-9-91

21-9-91

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of the Divisional Railway Manager(P), Lunding.

A copy of the said over time voucher is annexed herewith as ANNEXURE - A/8.

4.18. That, from 22-9-91 to 5-10-91 the applicant performed 122 hours 55 minutes duty and claimed over time for 18 hours 55 minutes. From 20-10-91 to 2-11-91 he performed 134 g hours 2 minutes duty and claimed over time for 30 hours 2 minutes. The over time voucher was certified by Respondent No.5 and submitted to the Respondent No.3 for payment.

A copy of the over time voucher is annexed herewith as ANNEXURE - A/9.

4.19. That, from 3/4-11-91 to 16-11-91 the applicant performed 106 hours 35 minutes duty and claimed over time for 2 hours 35 minutes. From 17-11-91 to 30-11-91 he performed 134 hours 49 minutes duty and claimed over time for 30 hours 49 minutes. The said over time voucher was certified by CTTI(Respondent No. 5) and submitted to Divisional Railway Manager(P)(Respondent No.3).

A copy of the said over time voucher is annexed herewith as ANNEXURE - A/10.

4.20. That, from 28-12-91 to 11-1-92 the applicant performed 119 hours 8 minutes duty and claimed

22-9-91
5-10-91
20-10-91
2-11-91

3-11-91
16-11-91

17-11-91
30-11-91

28-12-91
11-1-92

over time for 15 hours 8 minutes. From 12-1-92 to 25-1-92 the applicant performed 116 hours 35 minutes duty and claimed over time for 12 hours 35 minutes.

12-1-92
25-1-92

The over time voucher was certified by the CTTI and sent to the Office of the Respondent No.3 for payment.

A copy of the said over time voucher is annexed herewith as ANNEXURE - A/11.

4.21. That, from 9-2-92 to 22-2-92 the applicant performed 136 hours 58 minutes duty and claimed over time for 32 hours 58 minutes. The over time voucher was certified by Respondent No.5 and submitted to the Office of Respondent No.3.

9-2-92
22-2-92

A copy of the over time voucher is annexed herewith as ANNEXURE - A/12.

4.22. That, from 8-3-92 to 21-3-92 the applicant performed 116 hours 16 minutes duty and claimed over time for 12 hours 16 minutes. From 22-3-92 to 4-4-92 he performed 126 hours 48 minutes duty and claimed over time for 22 hours 48 minutes. The over time voucher was certified by the CTTI(Respondent No.5) and submitted the same to the Office of Respondent No.3.

8-3-92
21-3-92

22-3-92
4-4-92

A copy of the said over time voucher is annexed herewith as ANNEXURE - A/13.

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4.23. That, from 21.5.92 to 13-6-92 the applicant performed 113 hours 1 minutes duty and claimed over time for 9 hours 1 minute. From 14-6-92 to 27-6-92 he performed 139 hours 15 minutes. The over time voucher was certified and signed by respondent No.5 and sent to the Office of the respondent No.3.

A copy of the said over time voucher is annexed herewith as ANNEXURE - A/14.

4.24. That, from 28-6-92 to 10-7-92 the applicant performed 119 hours 54 minutes duty and claimed over time for 15 hours 54 minutes. From 12.7.92 to 25-7-92 he performed 123 hours 19 minutes and claimed over time for 19 hours 19 minutes. The over time voucher was certified and signed by the CTTI(Respondent No.5) and forwarded to Divisional Railway Manager(P) (Respondent No.3)

A copy of the said over time voucher is annexed herewith as ANNEXURE - A/15.

4.25. That, from 9-8-92 to 22-8-92 the applicant performed 114 hours 10 minutes duty and claimed over time for 10 hours 10 minutes. The over time voucher was certified and signed by the CTTI(Respondent No.5) and submitted the same to Divisional Railway Manager(P), (Respondent No.3)

A copy of the said over time voucher is annexed herewith as ANNEXURE - A/16.

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4.26. That, from 19/20-9-92 to 3-10-92 the applicant performed 114 hours 22 minutes duty and claimed over time for 10 hours 22 minutes. The over time voucher was certified by the CTTI(Respondent No.5) and sent to the Office of the Divisional Railway Manager(P),Lumding.

The copy of the said over time voucher is annexed herewith as ANNEXURE - A/17.

4.27. That, these over time vouchers although submitted timely and was certified and ~~sent~~ signed by the CTTI(Respondent No.5) and sent to the Divisional Railway Manager(P)(Respondent No.3) for preparation of over time bill and arranging payment, were not paid for a long time and the applicant made a number of representations to Respondent No.3 and 4 for early payment of the same. Ultimately on 3.11.93 the Divisional Railway Manager(P), N.F. Railway, Lumding(Respondent No.3) returned the over time vouchers of the applicant to the CTTI(Respondent No.5) stating that same was not allowed by the Sr.DCM/Lumding(Respondent No.4) without assigning any reason.

A copy of the said letter dated 3.11.93 is annexed herewith as ANNEXURE - A/18.

4.28. That, finding no alternative the applicant filed O.A No.37/94 before this Hon'ble Tribunal and this Hon'ble Tribunal was kind to dispose of the same by order dated 6.4.94 directing the respondents to examine the OTA vouchers of the applicant for the period from

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from 17-2-91 to 3-10-92 and to pass/clear the same if ~~was~~ admissible under the rules with intimation to the applicant by speaking order.

A copy of the said order dated 6.4.94 is annexed herewith as ANNEXURE - A/19.

4.29. The applicant was also directed by the aforementioned order of the Hon'ble Tribunal to re-submit the OTA vouchers to the Concerned authority. Accordingly, the applicant re-submit OTA vouchers to the Divisional Railway Manager(P) on 5.5.94 but inspite of representation and legal notice the claim for over time was not disposed of till Feb. 1995.

4.30. Finding no alternative the applicant filed contempt Petition before the Hon'ble Tribunal on 24.3.95, when by an order dated 24.3.95, the applicant was informed ^{by Respdt NO 3, D-1 Simul Rail, Mysore (D)} that the applicant is not entitled to OTA as you are performing duty of Hd.TTE as per link diagram and accordingly, "Consolidated Travelling Allowance" was paid to him like other travelling ticket checking staff.

A copy of the said letter No.EB/177(Compu) dt. 24.3.95 is annexed herewith as ANNEXURE-A/20.

4.31. That, after receipt of the said letter (Annx. No. A/20) the contempt Petition was not pressed by the applicant.

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4.32. That, there is no provision in the Railway Servant(Hours of Employment) Rules 1961 for non-payment of over time allowance where consolidated Travelling allowance was paid. In fact the applicant was paid over time allowance as Travelling Ticket Checking Staff since 1982 onwards. Even in 1995 and 1996 the applicant was paid the over time allowances along with consolidated Travelling allowances (also called fixed TA).

Copies of Pay Slip for the month of Nov. '82, May 1983, July '95, Oct. '95, Nov. 1995, December 1995 and January 1996 are annexed herewith as ANNEXURE - A/21, A/22, A/23, A/24, A/25, A/26, A/27.

4.33. That, as the applicant was paid the over time allowance along with consolidated travelling allowance(also called fixed TA) and as he was not ~~was~~ holding the post of Hd.TTE during the material period. The applicant preferred a representation ~~in~~ to the General Manager, N.F. Railway, Maligaon(Respondent No.2) through proper channel on 8.5.95 against the Order of the Divisional Railway Manager(P)'s letter dated 24.3.95, but no reply whatsoever has been received by the applicant as yet.

A copy of the said representation dated 8.5.95 is annexed herewith as ANNEXURE -A/28.

5. Ground for Relief :-

5.1. That, the applicant was denied the over time allowance for the period from 17-2-91 to 3-10-92 without

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without any justification.

5.2. That, the applicant and other travelling Ticket Checking Staff who are paid consolidated travelling allowance (fixed TA) are always paid the over time allowance whenever extra hours of duty beyond the rosters hours of duty were performed.

5.3. That, the applicant claimed the over time ~~which~~ when he worked as Conductor and not as Hd.TTE.

5.4. That, order passed by the Divisional Railway Manager (P), N.F. Railway, Lumding under No.EB/177 (Compu) dated 24.3.95 (ANNEXURE - A/20) is illegal, void and without any basis.

6. Details of remedies exhausted :-

That, the applicant has preferred representation to the General Manager, N.F. Railway, Maligaon (Respondent No.2) against the illegal order.

7. That, the applicant further declares that except O.A.No.37/94 as stated earlier, he has not filed any other application or Suit or Writ Petition nor any such application is pending before any other branch of the Hon'ble Tribunal or any other Court.

8. Relief Sought :-

On the facts and circumstances, submitted above the applicant humbly prays for :-

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(a) direction be issued to respondent No. 3 and 4 for production all relevant records including the case file for perusal of the Hon'ble Tribunal.

(b) quashing of the order passed by Respondent No.3 under No.EB/177 (Compu) dated 24.3.95 (ANNEXURE-A/20)

(c) direction for payment of over time allowance for the extra hours of work performed by the applicant between 17-2-91 to 3-10-92, in the similar manner as his other over time vouchers have been passed

90 18% which from the date payment is due.

And for this act of kindness the applicant shall every pray.

9. Particulars of Application fees :-

Indian Postal Order No. DD/1 524346

Dated 30.11.95 for a Sum of Rs. 50/-

(Rupees Fifty) only is enclosed.

Cont 15.

1

V E R I F I C A T I O N

I, Shri Rakesh Chandra Chanda, Son of Late Rajendra Chandra Chanda, aged 54 years, resident of Qrs.No. T/30(B), Upper Babu Patty, Lunding, P.O. Lunding, District - Nogaon(Assam) Pin - 782447, do hereby verify that the contents of paragraph 4,6,7 and 9 are true to my knowledge and the rest are my submission to the Hon'ble Tribunal.

Rakesh Ch. Chanda.

Signature of the applicant.

Dated : 13.03.96

Place : Lunding.

XXXXX

16

Annex A/I

पूर्वोत्तर सीमा रेलवे/Northeast Frontier Railway

प्राप्त होना चाहिए/Should be obtained from the office of the Controller of Accounts & Finance, NEFR, Guwahati. S.M.C. No. 2001 App.

समयोपरि वाउचर / Overtime Voucher

35

विभाग/Department: 34e स्टेशन/Station: L.M.C. महीना/Month: FEB 1981
 रोस्टर की प्रकृति/Type of Roster: link diagram कर्मचारी का नाम/Name of employee: B. Keshu Chandra
 पदनाम/Designation: conductor वेतन-दर/Rate of Pay: 1569/-
 कर्मचारी का वर्गीकरण/Classification of employee: continuous
 महीने या सप्ताह में की गयी अतिरिक्त ड्यूटी के कुल घंटे/Total extra duty hours performed in the month or week: _____
 कुल अर्जित समयोपरि (घंटों में)/Total overtime earned (in hours): _____ (₹ में in cash: _____)
 (शब्दों में/in words): _____

दिन Day	तारीख Date	महीना Month	रोस्टर में की गयी ड्यूटी के घंटे Rostered duty hours		वास्तविक ड्यूटी के घंटे Actual duty hours		अतिरिक्त ड्यूटी के घंटे Extra duty hours		अतिरिक्त घंटों के कारण Reasons for working extra hours	कुल Total	टिप्पणियाँ Remarks
			से/From	तक/To	से/From	तक/To	से/From	तक/To			
रविवार/Sunday											
सोमवार/Monday											
मंगलवार/Tuesday											
बुधवार/Wednesday											
बृहस्पतिवार/Thursday											
शुक्रवार/Friday											
शनिवार/Saturday											
रविवार/Sunday											
सोमवार/Monday											
मंगलवार/Tuesday											
बुधवार/Wednesday											
बृहस्पतिवार/Thursday											
शुक्रवार/Friday											
शनिवार/Saturday											

Alleged

17/2/96

17/2/96, Guwahati/0101

At this station as at Total extra duties performed
 Station - LMS
 Date - 12/21/91
 Total = 14 (hours only)

with my signature at bottom/Signature of Officer in Charge
 Station/Designation

Day	Time	Station	From	To	Rate	Total
12/29	17:29	LMS	8:00	5:30	5.30	5.30
12/29	18:29	BLD	12:35	13:05	13.05	13.05
12/29	19:29	LMS	1:35	2:35	23.45	23.45
12/29	20:29	LMS	1:00	8:20	12.05	12.05
12/29	21:29	LMS	2:35	3:35	5.35	5.35
12/29	22:29	LMS	2:35	3:35	5.35	5.35
12/29	23:29	LMS	2:35	3:35	5.35	5.35
12/29	24:29	LMS	2:35	3:35	5.35	5.35
12/29	25:29	LMS	2:35	3:35	5.35	5.35
12/29	26:29	LMS	2:35	3:35	5.35	5.35
12/29	27:29	LMS	2:35	3:35	5.35	5.35
12/29	28:29	LMS	2:35	3:35	5.35	5.35
12/29	29:29	LMS	2:35	3:35	5.35	5.35
12/29	30:29	LMS	2:35	3:35	5.35	5.35
12/29	31:29	LMS	2:35	3:35	5.35	5.35
12/29	32:29	LMS	2:35	3:35	5.35	5.35
12/29	33:29	LMS	2:35	3:35	5.35	5.35
12/29	34:29	LMS	2:35	3:35	5.35	5.35
12/29	35:29	LMS	2:35	3:35	5.35	5.35
12/29	36:29	LMS	2:35	3:35	5.35	5.35
12/29	37:29	LMS	2:35	3:35	5.35	5.35
12/29	38:29	LMS	2:35	3:35	5.35	5.35
12/29	39:29	LMS	2:35	3:35	5.35	5.35
12/29	40:29	LMS	2:35	3:35	5.35	5.35
12/29	41:29	LMS	2:35	3:35	5.35	5.35
12/29	42:29	LMS	2:35	3:35	5.35	5.35
12/29	43:29	LMS	2:35	3:35	5.35	5.35
12/29	44:29	LMS	2:35	3:35	5.35	5.35
12/29	45:29	LMS	2:35	3:35	5.35	5.35
12/29	46:29	LMS	2:35	3:35	5.35	5.35
12/29	47:29	LMS	2:35	3:35	5.35	5.35
12/29	48:29	LMS	2:35	3:35	5.35	5.35
12/29	49:29	LMS	2:35	3:35	5.35	5.35
12/29	50:29	LMS	2:35	3:35	5.35	5.35
12/29	51:29	LMS	2:35	3:35	5.35	5.35
12/29	52:29	LMS	2:35	3:35	5.35	5.35
12/29	53:29	LMS	2:35	3:35	5.35	5.35
12/29	54:29	LMS	2:35	3:35	5.35	5.35
12/29	55:29	LMS	2:35	3:35	5.35	5.35
12/29	56:29	LMS	2:35	3:35	5.35	5.35
12/29	57:29	LMS	2:35	3:35	5.35	5.35
12/29	58:29	LMS	2:35	3:35	5.35	5.35
12/29	59:29	LMS	2:35	3:35	5.35	5.35
12/29	60:29	LMS	2:35	3:35	5.35	5.35

0.1 claim up to 24.00 hr
 12/29/91
 19.42 hrs

123.42 hrs
 19.42 hrs
 103.00 hrs

Due to late morning
 from

18

Ann A/L

SRG-2001A52

समयोपरि वाउचर / Overtime Voucher

विभाग/Department: HC
 रोजर की विधि/Type of Roster: Link discipline
 पदनाम/Designation: Conductor
 कर्मचारी का वर्गीकरण/Classification of employee: Continuously
 स्थान/Station: LMG महीना/Month: March 1991
 कर्मचारी का नाम/Name of employee: R. S. Chandra
 वेतन-दर/Rate of Pay: 1565/-
 महीने या सप्ताह में की गयी अतिरिक्त द्यूरी के घंटे/Total extra duty hours performed in the month or week: 33.35
 कुल कमाई समयोपरि (घंटों में)/Total overtime earned (in hours): 33.35
 (दिलो में/in words) _____ (₹0 में/in cash) _____

दिन Day	तारीख Date	महीना Month	रोजर में दी गयी द्यूरी के घंटे Rostered duty hours		वास्तविक द्यूरी के घंटे Actual duty hours		अतिरिक्त द्यूरी के घंटे Extra duty hours		अतिरिक्त घंटे काम करने के कारण Reasons for working extra hours		कुल Total	टिप्पणियाँ Remarks
			से From	तक/To	से From	तक/To	से From	तक/To	S/On	S/Off		
रविवार/Sunday	5.8.11.91		LMG	LMG	21:30	21:30	21:30	3:05	S/On	S/Off	3.35	Train to late running
सोमवार/Monday	5.9.11.91		LMG	LMG	21:30	21:30						at claim from 4/3/91
मंगलवार/Tuesday												
बुधवार/Wednesday												
दुबारा/Thursday												
शुक्रवार/Friday												
शनिवार/Saturday												
NO O.T.												
रविवार/Sunday												
सोमवार/Monday												
मंगलवार/Tuesday												
बुधवार/Wednesday												
दुबारा/Thursday												
शुक्रवार/Friday												
शनिवार/Saturday												

3
5.3.91
5.3.91

ALLMS

17/3/96
R. Dutt
Maligaon, Guwahati-781001

समयोपरि वाउचर / Overtime Voucher

39

विभाग/Department: LMS
 रोस्टर की प्रकृति/Type of Roster: Link Diagram
 पदनाम/Designation: conductor
 कर्मचारी का वर्गीकरण/Classification of employee: continuous
 स्टेशन/Station: LMS महीना/Month: April 1981
 कर्मचारी का नाम/Name of employee: Rakesh P. Bards
 वेतन-दर/Rate of Pay: 1500/-
 महीने या सप्ताह में की गयी अतिरिक्त द्यूटी के कुल घंटे/Total extra duty hours performed in the month or week: 31.39
 कुल अतिरिक्त सुमयोपरि (घंटों में)/Total overtime earned (in hours): 31.39
 (घंटों में/in words): (रु में/in cash)

दिन Day	तारीख Date	महीना Month	रोस्टर में दी गयी द्यूटी के घंटे Rostered duty hours		वास्तविक द्यूटी के घंटे Actual duty hours		अतिरिक्त द्यूटी के घंटे Extra duty hours		अतिरिक्त घंटे काम करने के कारण Reasons for working extra hours		कुल Total	टिप्पणियाँ Remarks
			से From	तक To	से From	तक To	से From	तक To	Spn	Slft		
रविवार/Sunday	58122n		LMS	GHY	23:45	0:10	0:40	0:10	23:15	0:40	6:40	Due to late running of train
सोमवार/Monday	58114p		GHY	LMS	-	21:30	22:05	3:10	20:45	3:40	0:55	O.T. claim from 00:00 to 31.3.91
मंगलवार/Tuesday	58115n		LMS	BPB	2:20	3:00	0:05	10:10	1:50	10:40	14:50	
बुधवार/Wednesday	58124p		LMS	LMS	12:35	13:05	13:45	24:00	12:05	0:30	12:25	
बृहस्पतिवार/Thursday	59054p		LMS	MXNI	1:30	1:55	3:20	9:05	1:00	9:35	8:35	
शुक्रवार/Friday	59085n		MXNI	LMS	23:55	0:10	0:23	0:05	23:25	0:35	7:10	
शनिवार/Saturday												
रविवार/Sunday	59054p		LMS	DMV	1:30	1:55	5:00	6:37	1:00	7:04	6:04	
सोमवार/Monday	59066n		DMV	LMS	20:10	20:35	20:45	23:25	19:25	23:55	4:24	sectional coach
मंगलवार/Tuesday	59067p		LMS	MXNI	18:15	18:31	19:45	1:30	17:45	2:00	8:15	
बुधवार/Wednesday	59068n		MXNI	LMS	10:30	10:50	10:50	23:20	10:00	23:50	7:50	
बुधवार/Wednesday	58122n		LMS	GHY	23:45	0:10	0:40	0:40	23:15	7:10	7:50	
बृहस्पतिवार/Thursday	58114p		GHY	LMS	-	21:30	23:05	5:40	20:45	0:10	9:25	
शुक्रवार/Friday	58114n		LMS	BPB	2:20	3:00	4:45	14:50	1:50	15:20	13:30	
शनिवार/Saturday												
											11400.00	
											10400.00	
											10000.00	

30.3.91.
 31.3.91.
 1.4.91.
 2.4.91.
 3.4.91.
 4.4.91.
 5.4.91.
 5.4.91.

Alleged
 17/3/96
 12/4/91
 13.4.91.

पूर्वोत्तर सीमा रेलवे/Northeast Frontier Railway

फॉर्म नं. जी.ओ.ए. No. GO 2
एक बार सी.जी. 200 परिशिष्ट XI
SRO-G.200/Ap.2.1

समयोपरि वाउचर / Overtime Voucher

विभाग/Department: ETC
 स्टेशन/Station: LMG महीना/Month: May 1981
 रोस्टर की किस्म/Type of Roster: Link diagram
 कर्मचारी का नाम/Name of employee: Rakesh Chandra
 पदनाम/Designation: Conductor
 कर्मचारी का वर्गीकरण/Classification of employee: Continuous
 महीने या सप्ताह में की गयी अतिरिक्त इयुटी के कुल घंटे/Total extra duty hours performed in the month or week: 28.49 L.S. 125.91
 कुल अर्जित समयोपरि (घंटों में)/Total overtime earned (in hours):
 (शब्दों में/in words):

Atkhis
 R. Dutt 17/3/96
 Mallgaon, Guwahati-781011
 28.4.91
 29.4.91
 30.4.91
 1.5.91
 2.5.91
 3.5.91
 4.5.91
 5.5.91
 6.5.91
 7.5.91
 8.5.91
 9.5.91
 10.5.91
 11.5.91
 12.5.91

दिन Day	तारीख Date	महीना Month	रोस्टर में दी गयी इयुटी के घंटे Rostered duty hours		वास्तविक इयुटी के घंटे Actual duty hours		अतिरिक्त इयुटी के घंटे Extra duty hours		अतिरिक्त घंटे का कारण देने के कारण Reasons for working extra hours		कुल Total	टिप्पणियाँ Remarks
			से From	तक/To	से From	तक/To	से From	तक/To	slot	slot		
रविवार/Sunday	5908 AM	T/M	MXN	LMG	2355	010	010	555	2325	027	6:25	OT claim from 0000 hrs
सोमवार/Monday	5905 AM		LMG	DMV	130	155	330	5:42	100	012	5:12	28.4.91
मंगलवार/Tuesday	5907 AM		DMV	LMG	2040	2035	2335	1:45	1925	2:15	6:50	Sectional coach
बुधवार/Wednesday	5906 AM		LMG	MXN	1815	1835	1845	0:08	1745	0:38	6:53	
दुहरातिवार/Thursday			MXN	LMG	1830	1650	1710	0440	1600	5:20	1340	
शुक्रवार/Friday	5907 AM		LMG	MXN	1815	1835	1915	0:42	1745	1:12	7:27	
शनिवार/Saturday	5906 AM		MXN	LMG	1630	1650	1730	2345	1600	0:15	8:15	
रविवार/Sunday												
सोमवार/Monday	C/L											
मंगलवार/Tuesday	5811 AM		LMG	SPD	2:20	3:00	0:40	19:40	1:50	2:00	18:20	
बुधवार/Wednesday	5812 AM		SPD	LMG	12:35	12:45	13:30	1:15	12:05	1:45	13:40	
दुहरातिवार/Thursday	5905 AM		LMG	DMV	1:30	1:55	2:08	5:50	1:00	0:20	5:20	
शुक्रवार/Friday	5906 AM		DMV	LMG	2010	2035	2222	0:55	1925	1:25	6:00	
शनिवार/Saturday	5907 AM		LMG	MXN	1815	1835	1940	1:00	1745	1:30	6:15	OT claim up to 2400 hrs of 11.5.91

Response A/CMD

Day	Date	Month	Time	Station	Registered duty hours	Actual duty hours	Relieved from	Remarks
12.5.91	12.5.91	12.5.91	12.5.91	Station	18.15	18.35	1.20	OT claim from 00.00 hr
13.5.91	13.5.91	13.5.91	13.5.91	Station	18.15	18.35	1.20	OT claim from 00.00 hr
14.5.91	14.5.91	14.5.91	14.5.91	Station	18.15	18.35	1.20	OT claim from 00.00 hr
15.5.91	15.5.91	15.5.91	15.5.91	Station	18.15	18.35	1.20	OT claim from 00.00 hr
16.5.91	16.5.91	16.5.91	16.5.91	Station	18.15	18.35	1.20	OT claim from 00.00 hr
17.5.91	17.5.91	17.5.91	17.5.91	Station	18.15	18.35	1.20	OT claim from 00.00 hr
18.5.91	18.5.91	18.5.91	18.5.91	Station	18.15	18.35	1.20	OT claim from 00.00 hr
19.5.91	19.5.91	19.5.91	19.5.91	Station	18.15	18.35	1.20	OT claim from 00.00 hr
20.5.91	20.5.91	20.5.91	20.5.91	Station	18.15	18.35	1.20	OT claim from 00.00 hr
21.5.91	21.5.91	21.5.91	21.5.91	Station	18.15	18.35	1.20	OT claim from 00.00 hr
22.5.91	22.5.91	22.5.91	22.5.91	Station	18.15	18.35	1.20	OT claim from 00.00 hr
23.5.91	23.5.91	23.5.91	23.5.91	Station	18.15	18.35	1.20	OT claim from 00.00 hr
24.5.91	24.5.91	24.5.91	24.5.91	Station	18.15	18.35	1.20	OT claim from 00.00 hr
25.5.91	25.5.91	25.5.91	25.5.91	Station	18.15	18.35	1.20	OT claim from 00.00 hr
26.5.91	26.5.91	26.5.91	26.5.91	Station	18.15	18.35	1.20	OT claim from 00.00 hr
27.5.91	27.5.91	27.5.91	27.5.91	Station	18.15	18.35	1.20	OT claim from 00.00 hr
28.5.91	28.5.91	28.5.91	28.5.91	Station	18.15	18.35	1.20	OT claim from 00.00 hr
29.5.91	29.5.91	29.5.91	29.5.91	Station	18.15	18.35	1.20	OT claim from 00.00 hr
30.5.91	30.5.91	30.5.91	30.5.91	Station	18.15	18.35	1.20	OT claim from 00.00 hr
31.5.91	31.5.91	31.5.91	31.5.91	Station	18.15	18.35	1.20	OT claim from 00.00 hr

Signature of Officer in Charge: [Signature]

Date: 25.5.91

Time: 11.45

Station: [Station Name]

Remarks: [Remarks]

समयोपरि वाउचर/Overtime Voucher

Annexure A/5
No/G 266

फॉर्म नं० जो ओ/ए. No. G O 2

एन एफ आर सी-बी 2001 परिशिष्ट XI
SRC-G 2001 App. XI

विभाग/Department..... स्टेशन/Station..... महीना/Month June 1991

रोस्टर की किस्म/Type of Roster..... कर्मचारी का नाम/Name of employee.....

पदनाम/Designation..... वेतन दर/Rate of Pay 15631/-

कर्मचारी का वर्गीकरण/Classification of employee.....

महीने या सप्ताह में की गयी अतिरिक्त ड्यूटी के कुल घंटे/Total extra duty hours performed in the month or week 265918.691

कुल अर्जित समयोपरि (घंटों में)/Total overtime earned (in hours)..... (रु० में/in cash)..... 198

(शब्दों में In words).....

दिन Day	तारीख Date	महीना Month	रोस्टर में ही गयी ड्यूटी के घंटे Registered duty hours		वास्तविक ड्यूटी के घंटे Actual duty hours		अतिरिक्त ड्यूटी के घंटे Extra duty hours		वै. स. के काम करने के कारण Reasons for working extra hours	कु. Total	कॉमिन्ट/Remarks	
			से/From	तक/To	से/From	तक/To	से/From	तक/To				
25.5.91	रविवार/Sunday	5811 up	GHY	LMS	—	2130	2230	402	2045	432	OT claim from October 86-26.5.91.	
27.5.91	सोमवार/Monday	5811 up	LMS	GBB	220	300	420	1435	150	1505	1315	
28.5.91	मंगलवार/Tuesday	5812 up	BBB	LMS	1035	1105	1200	2145	1005	2215	1210	Temporary, Linings
29.5.91	बुधवार/Wednesday	Rest										
30.5.91	दुसरे दिन/Thursday	C/L									726	
31.5.91	शुक्रवार/Friday	C/L									726	
1.6.91	शनिवार/Saturday	5905 up 5906 km	LMS	DMV	130	155	320	602	100	632	532	Sectional coach
2.6.91	रविवार/Sunday	5907 up	DMV	LMS	2010	2035	2100	2347	1925	2017	452	
3.6.91	सोमवार/Monday	5906 km	LMS	MXN	1815	1835	1937	040	1745	0110	725	
4.6.91	मंगलवार/Tuesday	5812 km	MXN	LMS	1030	1050	1700	2325	1000	2355	755	
5.6.91	बुधवार/Wednesday	5811 up	LMS	GHY	2345	010	010	530	2315	000	645	
6.6.91	दुसरे दिन/Thursday	5811 up	GHY	LMS	—	2130	2150	320	2945	350	705	
7.6.91	शुक्रवार/Friday	5812 up	LMS	GBB	220	300	340	1410	150	1440	1250	
8.6.91	शनिवार/Saturday	5812 up	BBB	LMS	1035	1105	1205	2250	1005	2320	1315	

APK/AS
17/3/96

R. Dutta (Advocate)
Mulligan, Guwahati-781011

628/10

समयोपरि वाउचर / Overtime Voucher

श/स 269 Annex A/B

फार्म सं० जी को/र. No. 002

पार सी-जी 2001 परिशिष्ट XI
SRC 2001 App. XI

विभाग/Department: ... स्टेशन/Station: ... महीना/Month: July 1991
 रोस्टर की किस्म/Type of Roster: ... कर्मचारी का नाम/Name of employee: Rakesh K. ...
 पदनाम/Designation: Conductor वेतन दर/Rate of Pay: 1500/-
 कर्मचारी का वर्गीकरण/Classification of employee: Continual

महीने या सप्ताह में की गयी अतिरिक्त द्यूटी के कुल घंटे / Total extra duty hours performed in the month or week: 14, 791
 कुल अर्जित समयोपरि (घंटों में) / Total overtime earned (in hours): 14, 791
 (शब्दों में / In words): ... (₹ में / in cash): ...

दिन Day	तारीख Date	महीना Month	रोस्टर में की गयी द्यूटी के घंटे Rostered duty hours		वास्तविक द्यूटी के घंटे Actual duty hours		अतिरिक्त द्यूटी के घंटे Extra duty hours		अतिरिक्त काम करने के कारण Reasons for working extra hours		कुल Total	टिप्पणियाँ/Remarks
			से/From	तक/To	से/From	तक/To	से/From	तक/To	S/O	S/R		
रविवार/Sunday	5705AM	7/1991	MXN	245	2400	015	135	710	2320	740	740	
सोमवार/Monday	5905AM		LMS	DMV	130	135	300	847	100	417	817	5 O.T. claim for 0000 hour of
मंगलवार/Tuesday	5706AM		DMV	LMS	1950	2010	2040	2300	1905	2330	425	14,791
बुधवार/Wednesday	5907AM		LMS	MXN	1810	1835	2045	150	1740	220	340	Sectional coach
दुस्रवार/Thursday	5906AM		MXN	LMS	1010	1030	1805	013	1540	043	903	
शुक्रवार/Friday	5812AM		LMS	GHY	2345	010	0000	050	2315	720	805	
शनिवार/Saturday	5811AM		GHY	LMS		2130	2155	340	2045	410	725	
रविवार/Sunday	5811AM		LMS	SBIB	300	300	325	1385	0750	1745	1555	
सोमवार/Monday	5824AM		SBIB	LMS	0535	0505	1105	2345	1005	015	1020	Temporary stoppage
मंगलवार/Tuesday	5705AM		LMS	MXN	130	155	500	1025	100	1050	752	
बुधवार/Wednesday	5905AM		MXN	LMS	0500	075	050	1220	2330	1050	1320	
दुस्रवार/Thursday	5905AM		LMS	DMV	130	155	315	545	100	015	015	Sectional coach
शुक्रवार/Friday	5805AM		DMV	LMS	1950	010	2015	2310	100	015	015	
शनिवार/Saturday	5907AM		LMS	MXN	0310	0335	2020	200	1740	030	030	

Attested
 H. Datta, 17/3/96
 Maligaon, Guwahati-781001
 Maligaon, Guwahati-781001

Month

Normal duty hours

8/8/10

Actual duty hours

8/8/10

Extra duty hours

8/8/10

Reasons for working extra hours

Total

24

Monday
Tuesday
Wednesday
Thursday
Friday
Saturday
Sunday

Monday
Tuesday
Wednesday
Thursday
Friday
Saturday
Sunday

Monday
Tuesday
Wednesday
Thursday
Friday
Saturday
Sunday

Monday
Tuesday
Wednesday
Thursday
Friday
Saturday
Sunday

Monday
Tuesday
Wednesday
Thursday
Friday
Saturday
Sunday

Total extra in the month

Station/Station
Date/Date

Signature of Officer-in-Charge

21/11/10

At 6.0 PM

Handwritten notes in the table area, including "Normal duty hours" and "Actual duty hours".

Annex A/7

काम सं. वा. व. ए. नं. ००१

एम. आर. सी. नं. 2001/198/1
SRC-G 901 App XI

48

समयापरि-वाउचर / Overtime Voucher

विभाग/Department: ॥८ स्टेशन/Station: LMG महीना, Month: Aug/91
 रोडर की संख्या/No. of Road: link diagram कर्मचारी का नाम/Name of employee: Naksh R Khanda
 पदनाम/Designation: conductor वेतन दर/Rate of Pay: 156.01/-
 कर्मचारी का वर्गीकरण/Classification of employee: ...
 महीने या सप्ताह में की गयी अतिरिक्त इकाई के कुल घंटे/Total extra duty hours performed in the month of week: 23.79 (16 + 8.79)
 कुल अर्जित समयपरि (घंटों में)/Total overtime earned (in hours): 198 (दो में/In casu)

दिन Day	शारीक Date	महीना Month	स्टेशन में से जाने के लिए Station		अतिरिक्त घंटे Actual extra duty hours		अतिरिक्त घंटे के कारण Reasons for working extra hours		कुल Total	टिप्पणियाँ/Remarks	
			आर Arr	डेप Dep	आर Arr	डेप Dep	S/on	S/off			
27/28-7-91	शुक्रवार/Friday	5907UP	LMG	MXN	18.10	18.35	20.20	2.00	17.40	2.30	2.30 hrs
28-7-91	शनिवार/Saturday	5908DN	MXN	LMG	16.10	16.30	17.00	23.25	15.40	23.55	8.15 "
29/30-7-91	रविवार/Sunday	5812 DN	LMG	GHY	23.45	0.10	0.15	5.30	23.15	6.00	6.45 "
30-7-91	शनिवार/Saturday	5911 UP	GHY	LMG	-	21.30	22.00	3.10	20.45	3.10	6.55 "
31-8-91	शनिवार/Saturday	58116N	LMG	BPB	2.20	3.00	5.00	15.30	1.50	16.00	14.10 "
7/8-8-91	शनिवार/Saturday	5912UP 2CA	BPB	LMG	10.35	11.05	12.30	23.45	10.05	0.15	14.10 "
4-8-91	शुक्रवार/Friday	5905UP	LMG	MXN	1.30	1.55	6.15	11.30	1.00	12.00	11.00 "
5-8-91	शनिवार/Saturday	5908DN	MXN	LMG	24.00	0.15	0.30	5.55	23.30	6.25	6.55 "
6-8-91	रविवार/Sunday	5903UP 5908DN	LMG	DMV	1.30	1.55	4.00	7.50	1.00	8.20	7.20 "
7-8-91	शनिवार/Saturday	5907UP	DMV	LMG	19.50	20.10	20.40	23.20	19.05	22.50	4.45 "
8-8-91	शनिवार/Saturday	5907UP	LMG	MXN	18.10	18.35	20.40	1.37	17.40	2.07	3.27 "
9-8-91	शनिवार/Saturday	5908DN	MXN	LMG	16.10	16.30	17.30	23.30	15.40	24.00	8.20 "
10-8-91	रविवार/Sunday	5812 DN	LMG	GHY	23.45	0.10	0.10	6.05	23.15	6.35	7.20 "
11-8-91	शनिवार/Saturday	5911 UP	GHY	LMG	-	21.30	4.45	3.15	20.45	3.45	7.00 "

113.52 hrs

अतिरिक्त
 R. Dutta, 17/8/91
 Mallapan, Guwahati-781001
 Mallapan, Guwahati-781001

O.T. claim from 00.00 hrs 17-28-79

Temporary timings.

Sectional conch.

O.T. claim up to 3.45 hrs of 11/8

10/11/91
 13.571
 14.571
 15.871
 17.871

17.8-91
 18-8-91
 19-8-91
 20-8-91
 21-8-91
 23-8-91
 24-8-91
 25-8-91

17-8-91
 18-8-91
 19-8-91
 20-8-91
 21-8-91
 23-8-91
 24-8-91
 25-8-91

Station/Station
 Date/Date
 11/9/91

Target (approx) 23-25 days
 21 days on 1/c

DA = 2
 (Use of Journals)
 Family have number numbers only
 that the extra data shown above are correct

Day	Time	Activity	Time	Activity	Time	Activity	Time	Activity	
17-8-91	18.35	LMG	18.10	MXN	18.35	20.30	1.40	17.40	
18-8-91	16.30	LMG	16.10	MXN	16.30	16.35	15.40	2.10	
19-8-91	23.45	LMG	23.45	GMV	0.15	5.30	23.15	23.25	
20-8-91	2.30	LMG	2.30	GMV	2.45	5.20	12.05	2.10	
21-8-91	3.00	LMG	2.20	APB	3.00	5.20	12.05	2.10	
23-8-91	10.35	LMG	10.35	APB	10.35	11.05	12.05	2.10	
24-8-91	14.05	LMG	14.05	APB	14.05	15.55	14.05	2.10	
25-8-91	17.00	LMG	17.00	APB	17.00	17.00	17.00	2.10	
Total		134.33		104.00		30.33		9.02 = 40.80	

19/9/91
 Signature of Officer in Charge
 Designation

Accounting entries have been made in the CT register and are being posted to the ledger
 Submittal for the account of work done on each journal
 134.33
 104.00
 30.33 = 9.02 = 40.80

Approved A/B
 29/11

समयापरि वाउचर / Overtime Voucher

30 days
 with for CHTS
 verified
 HCP
 Anupma AFS
 No. 266
 2001
 SRG 2001 App. 3

दिनांक/Date: 3/9/91 स्टेशन/Station: LMS महीना/Month: Sept/91
 रोजगार का विवरण/Type of work: conductors कर्मचारी का नाम/Name of employee: R. S. Chandel
 पदनाम, Migration: continuous वेतन दर/Rate of Pay: 25,391/- to 21,991/-
 कर्मचारी का वर्गीकरण/Classification of employee: continuous महीने या सप्ताह में की गयी अनिश्चित घूम्टी के कुल घंटे/Total extra duty hours performed in the month or week: 25,391 to 21,991
 कुल अर्जित समयोपरि (घंटों में) / Total overtime earned (in hours) (दो में, in cash): 192
 (शब्दों में / in words):

Date

25.8.91
 26.8.91
 27.8.91
 28.8.91
 29.8.91
 30.8.91
 31.8.91
 1.9.91
 2.9.91
 3.9.91
 4.9.91
 5.9.91
 6.9.91
 7.9.91

दिन Day	वाउचर Tab	महीना Month	निश्चित घूम्टी के घंटे Station		निश्चित घूम्टी के घंटे Actual duty hours		अनिश्चित घूम्टी के घंटे Extra duty hours		अनिश्चित घूम्टी के घंटे Rate for working extra hours		कुल Total	टिप्पणियाँ/Remarks	
			आगमन Arr	प्रस्थान Dep	आगमन Arr	प्रस्थान Dep	आगमन Arr	प्रस्थान Dep	घंटे Hrs	मिनिट Mins			
	T/5/91											Due to late running of Train	
25.8.91	58124P		LMS	LMS	10:35	11:05	12:05	23:35	10:05	0:05	10:10	OT claim from cashio of 25,391	
26.8.91	59054P		LMS	MXN	1:30	1:55	7:10	12:35	1:00	13:05	12:05		
27.8.91	59080N		MXN	LMS	24:00	0:15	4:20	9:03	23:30	9:33	10:03		
28.8.91	Attends D		RM(5)/LMS's office at 10:00 hrs and spare at 10:30 hrs										
29.8.91	59074P		LMS	MXN	18:10	18:35	19:30	0:10	17:40	0:40	18:20	7:00	Attended
30.8.91	59060N		MXN	LMS	10:10	10:30	17:25	23:10	15:40	23:40	8:00		
31.8.91	58120N		LMS	GHY	23:45	0:10	0:10	5:40	23:15	0:10	0:55		
1.9.91	58114P		GHY	LMS	-	21:30	21:30	3:15	20:45	3:45	7:00		
2.9.91	58110N		LMS	BIB	2:20	3:00	4:30	15:10	1:50	15:40	13:50		
3.9.91	58124P		BIB	LMS	10:35	11:05	12:05	23:05	10:05	23:55	13:50	Temporary Terminus	
4.9.91	Rest												
5.9.91	59054P		LMS	MXN	1:30	1:55	8:45	14:35	1:00	15:05	14:05		
6.9.91	59080N		MXN	LMS	24:00	0:15	0:55	11:40	23:30	12:10	12:40		
7.9.91													
											112:63 hrs		
											Less: 64 hrs		
											Total: 8:03 hrs		

R. Dutta (A.P. 2001)
 Malgaon, Guwahati-781 011.

Date

29.9.91
8.9.91
9.9.91
10.9.91
11.9.91
12.9.91
13.9.91
14.9.91
15.9.91
16.9.91
17.9.91
18.9.91
19.9.91
20.9.91

Day	Date	Month
T/ND		

Actual hours	Backlog hours	Reasons for working extra hours	Total
1.35	1.55	2.60	5.30
1.30	1.55	2.60	5.30
1.30	1.55	2.60	5.30

Actual hours	Backlog hours	Reasons for working extra hours	Total
1.30	1.55	2.60	5.30
1.30	1.55	2.60	5.30
1.30	1.55	2.60	5.30

Actual hours	Backlog hours	Reasons for working extra hours	Total
1.30	1.55	2.60	5.30
1.30	1.55	2.60	5.30
1.30	1.55	2.60	5.30

Actual hours	Backlog hours	Reasons for working extra hours	Total
1.30	1.55	2.60	5.30
1.30	1.55	2.60	5.30
1.30	1.55	2.60	5.30

Actual hours	Backlog hours	Reasons for working extra hours	Total
1.30	1.55	2.60	5.30
1.30	1.55	2.60	5.30
1.30	1.55	2.60	5.30

Day	Date	Month	Actual hours	Backlog hours	Reasons for working extra hours	Total
Friday	29.9.91	9.91	1.30	1.55	2.60	5.30
Saturday	30.9.91	9.91	1.30	1.55	2.60	5.30
Sunday	1.10.91	10.91	1.30	1.55	2.60	5.30
Monday	2.10.91	10.91	1.30	1.55	2.60	5.30
Tuesday	3.10.91	10.91	1.30	1.55	2.60	5.30
Wednesday	4.10.91	10.91	1.30	1.55	2.60	5.30
Thursday	5.10.91	10.91	1.30	1.55	2.60	5.30
Friday	6.10.91	10.91	1.30	1.55	2.60	5.30
Saturday	7.10.91	10.91	1.30	1.55	2.60	5.30
Sunday	8.10.91	10.91	1.30	1.55	2.60	5.30
Monday	9.10.91	10.91	1.30	1.55	2.60	5.30
Tuesday	10.10.91	10.91	1.30	1.55	2.60	5.30
Wednesday	11.10.91	10.91	1.30	1.55	2.60	5.30
Thursday	12.10.91	10.91	1.30	1.55	2.60	5.30
Friday	13.10.91	10.91	1.30	1.55	2.60	5.30
Saturday	14.10.91	10.91	1.30	1.55	2.60	5.30
Sunday	15.10.91	10.91	1.30	1.55	2.60	5.30
Monday	16.10.91	10.91	1.30	1.55	2.60	5.30
Tuesday	17.10.91	10.91	1.30	1.55	2.60	5.30
Wednesday	18.10.91	10.91	1.30	1.55	2.60	5.30
Thursday	19.10.91	10.91	1.30	1.55	2.60	5.30
Friday	20.10.91	10.91	1.30	1.55	2.60	5.30
Saturday	21.10.91	10.91	1.30	1.55	2.60	5.30
Sunday	22.10.91	10.91	1.30	1.55	2.60	5.30
Monday	23.10.91	10.91	1.30	1.55	2.60	5.30
Tuesday	24.10.91	10.91	1.30	1.55	2.60	5.30
Wednesday	25.10.91	10.91	1.30	1.55	2.60	5.30
Thursday	26.10.91	10.91	1.30	1.55	2.60	5.30
Friday	27.10.91	10.91	1.30	1.55	2.60	5.30
Saturday	28.10.91	10.91	1.30	1.55	2.60	5.30
Sunday	29.10.91	10.91	1.30	1.55	2.60	5.30
Monday	30.10.91	10.91	1.30	1.55	2.60	5.30
Tuesday	31.10.91	10.91	1.30	1.55	2.60	5.30

38.31m/5
 Certified that the extra duties shown above are correct
 Signature of Officer-in-Charge
 Station/Date
 23
 21.10.91

Signature of Officer-in-Charge
 Station/Date
 23
 21.10.91

Total Reported (last five only)

1/10/91 - A/8 Contd

समयोपरि वाउचर / Overtime Voucher

विभाग/Department LMG स्टेशन/Station LMG महीना/Month OCT/91
 रोस्टर का किरम/Type Time diagram कर्मचारी का नाम/Name of employee R.C. Chanda
 पदनाम/Designation Conductor वेतन दर/Rate of Pay 1560/-
 कर्मचारी का वर्गीकरण/Classification of employee continuous
 महीने या सप्ताह में की गयी अतिरिक्त इयूटी के कुल घंटे/Total extra duty hours performed in the month or week 229.91/6
 कुल अर्जित समयोपरि (घंटों में) / Total overtime earned (in hours) 229.91/6 (रु० में/in cash) 198
 (शब्दों में/In words) 198

Date
 21.9.91
 22.9.91
 23.9.91
 24.9.91
 25.9.91
 26.9.91
 27.9.91
 28.9.91
 28.9.91
 29.9.91
 30.9.91
 1.10.91
 2.10.91
 3.10.91
 4.10.91
 5.10.91

दिन Day	शांति Date	महीना Month	रोस्टर में की गयी इयूटी के घंटे Proposed duty hours		वास्तविक इयूटी के घंटे Actual duty hours		अतिरिक्त इयूटी के घंटे Extra duty hours		कारणों के कारण काम करने के कारण Reasons for working extra hours		कुल Total	टिप्पणियाँ/Remarks
			से/From	तक/To	से/From	तक/To	से/From	तक/To	Station	Time		
	I/140								Station	5/8/86		Due to late running of train.
	5900 AM		MXN	LMG	10:10	10:30	17:30	23:45	15:40	0:15	00:15	O.T. claim from 00:00 hrs of 22/9
	5812 AM		LMG	GHY	23:45	0:10	8:00	13:00	23:15	13:30	14:15	
	5811 AM		GHY	LMG	-	2:30	2:40	2:35	20:45	3:05	0:20	
	5811 AM		LMG	BIB	2:20	3:00	4:10	15:50	1:50	10:20	14:30	
	5812 AM		BIB	LMG	10:35	11:45	12:50	22:50	10:05	23:20	13:15	Temporary timings
	5905 AM		LMG	MXN	1:30	1:55	5:30	11:25	01:00	11:55	10:55	
	5908 AM		MXN	LMG	2:40	0:15	4:50	9:25	23:30	9:55	10:25	
	5905 AM		LMG	DMV	1:30	1:55	0:20	8:40	1:00	9:10	8:10	
	5906 AM		DMV	LMG	19:50	20:10	20:20	22:57	19:05	23:17	4:22	
	5906 AM		LMG	MXN	18:10	18:35	2:40	3:20	17:40	3:50	10:10	
	C/L		MXN	LMG	10:10	10:30	17:40	23:10	15:40	23:40	8:02	
	C/L										7:25	
	C/L										7:20	
	C/L										7:20	

Attest
 B. Dutta
 Manager

127.55 mb

=34-

A/100

M. H. Ry. P. Secy-1/16/57

पूर्वोत्तर सीमा रेलवे Northeast Frontier Railway

क्र/क: 266

97

समयोपरि वाउचर/Overtime Voucher

फार्म नं० एम आर 2001
एम आर सी-डी 2001
SRO-0 2001 App. XI

विभाग/Department LMG स्टेशन/Station LMG महीना/Month NOV/91
 रोल्लर नं० दिवस/No of days link diagram कर्मचारी का नाम/Name of employee Bakesh Chandra
 पदनाम, Designation conductor वेतन दर/Rate of Pay 1000/-
 कर्मचारी का वर्गीकरण/Classification of employee continuous
 महीने का अन्तर्गत में की गयी अतिरिक्त ड्यूटी के कुल घंटे/Total extra duty hours performed in the month or week 31191 to 301191
 कुल अतिरिक्त समयोपरि (घंटों में)/Total overtime earned (in hours) 158 (रुपये में/in cash) 158
 (शब्दों में in words)

दिन Day	वाउचर Date	महीना Month	रोल्लर में की गयी ड्यूटी के घंटे Station		वास्तविक ड्यूटी के घंटे Actual daily hours Booked time		अतिरिक्त ड्यूटी के घंटे Actual time Extra duty		अतिरिक्त ड्यूटी करने के कारण Reasons for working extra hours		कुल Total	टिप्पणियाँ/Remarks
			आगमन Arr	प्रस्थान Dep	आगमन Arr	प्रस्थान Dep	आगमन Arr	प्रस्थान Dep	slon	stobt		
11.11.91	5707up	NOV	LMG	MXN	18:10	18:35	18:45	0:35	17:40	1:05	7:25	
11.11.91	5906on	NOV	MXN	LMG	16:15	16:30	16:40	0:15	15:40	0:45	6:55	
11.11.91	5812on	NOV	LMG	DMV	23:45	0:10	0:25	5:50	23:55	0:20	7:05	
11.11.91	5811up	NOV	DMV	LMG	-	21:30	21:40	3:05	20:45	3:35	6:50	
8.11.91	5811on	NOV	LMG	BPB	2:20	3:00	5:10	15:50	1:50	17:20	15:30	
7.11.91	5812up	NOV	BPB	LMG	10:50	11:05	11:50	23:10	10:05	23:40	13:35	Temporary Timings
10.11.91	Rest											
11.11.91	5705up	NOV	LMG	MXN	1:30	1:55	0:30	12:00	1:00	12:30	11:30	
11.11.91	5905on	NOV	MXN	LMG	24:00	0:15	0:45	0:20	23:30	0:50	7:20	
13.11.91	5905up	NOV	LMG	DMV	1:30	1:55	3:15	0:50	1:00	7:20	6:50	
13.11.91	5906on	NOV	DMV	LMG	19:50	20:10	20:50	23:35	19:05	0:05	5:00	Sectional coach.
14.11.91	5907up	NOV	LMG	MXN	18:10	18:35	22:35	3:45	17:40	4:75	10:35	
15.11.91									15:40	23:25	7:45	
16.11.91									23:15	0:25	0:45	O.T claim upto 24 hrs of 16.11.91
											106.85	

11
 13
 11.11.91
 11.11.91
 11.11.91
 11.11.91
 8.11.91
 7.11.91
 10.11.91
 11.11.91
 11.11.91
 13.11.91
 14.11.91
 15.11.91
 16.11.91
 R. Dutta. (15.11.91)
 Mangoon, Guwahati-781011

106.85

36
 10/12/91
 Annexure No. 11
 No. G 266

कार्य सं. की क्र./F No. 00?

एन थार सी-बी 2001. परिशिष्ट XI
 SRC-G 2001 App. XI

समयापारि वाउचर/Overtime Voucher

विभाग/Department Jfc स्टेशन/Station LMG महीना/Month JAN/92
 रीस्टर की क्रि.सं./Type of Register Link Diagram कर्मचारी का नाम/Name of employee R. Chandu
 पदनाम/Designation conductor वेतन दर/Rate of Pay 1600.00
 कर्मचारी का वर्गीकरण/Classification of employee Continuous
 महीने या सप्ताह में की गयी अतिरिक्त घंटों के कुल अंश/Total extra duty hours performed in the month or week 23.12.91 to 25.1.92
 कुल अर्जित समयवाचर (घंटों में)/Total overtime earned (in hours) 198 (रु. में/in cash) 198
 (शब्दों में/in words) 198

दिन Day	कार्य Work	महीना Month	रीस्टर में की गयी घंटों के अंश/Registered duty hours		अतिरिक्त घंटों के अंश/Actual extra duty hours		अतिरिक्त घंटों के कारण/Reasons for working extra hours		कुल Total	टिप्पणियाँ/Remarks		
			Station	Station	Actual time	Actual time	From	To				
23.12.91	5907 UP		LMG	MXN	18.10	13.35	19.20	2.10	17.40	2.40	2.40	Due to late running of train
24.12.91	5906 DN		MXN	LMG	10.10	10.30	17.35	0.12	15.40	0.42	9.02	
25.12.91	5812 DN		LMG	GHY	25.45	00.10	1.00	6.20	23.15	6.50	7.35	O.T. claim from sick leave 29.1.92.
31.12.91	5811 UP		GHY	LMG	—	21.30	22.00	3.00	20.45	3.30	6.45	
1.1.92	5811 DN		LMG	BPB	2.20	3.00	4.15	14.20	1.50	14.50	13.00	Before time
2.1.92	5812 UP		BPB	LMG	10.35	11.05	11.55	23.30	10.05	24.00	13.55	
3.1.92	REST		REST									
5.1.92	5905 UP		LMG	MXN	1.30	1.55	6.45	13.55	1.00	14.25	13.25	
6.1.92	5908 DN		MXN	LMG	24.00	0.15	1.20	7.46	23.30	8.16	8.46	
7.1.92	5905 UP		LMG	DMV	1.30	1.55	5.30	7.55	1.00	8.25	7.25	
8.1.92	5906 DN		DMV	LMG	19.50	20.10	21.00	0.05	19.05	0.35	5.30	Sectional Coach
9.1.92	5907 UP		LMG	MXN	18.10	18.35	20.45	2.50	17.40	3.20	9.40	
10.1.92	5906 DN		MXN	LMG	16.10	16.30	20.20	2.35	15.40	3.05	11.25	
11.1.92	5812 DN		LMG	GHY	23.45	0.10	00.25	2.00	23.15	6.30	6.45	
12.1.92	5811 UP		GHY	LMG	—	21.30	21.30	2.30	20.45	3.30	3.15	O.T. claim up to 24.00 hrs

117.054 of 1.1.92.
 less 104.004

Alleged
 R. Dutta, (Advocate)
 Gurgaon, Gurgaon
 12/3/96

Date: 11.1.92
 Day: Sunday
 Month: Jan
 Station: LMS
 Date: 11.2.92

Day	Date	Month	7/NO	Shift	Rate	Remarks
Sunday	11.1.92	Jan	5811up	LMS	2130	
Monday	13.1.92	Jan	5811on	B/B	220	
Tuesday	14.1.92	Jan	5812up	LMS	1105	
Wednesday	15.1.92	Jan	5905up	M/XN	130	
Thursday	16.1.92	Jan	5908on	LMS	2450	
Friday	18.1.92	Jan	5905up	M/XN	130	
Saturday	19.1.92	Jan	5907up	LMS	1950	
Sunday	20.1.92	Jan	5908on	M/XN	1610	
Monday	21.1.92	Jan	5812on	LMS	2345	
Tuesday	22.1.92	Jan	5811up	M/XN	2130	
Wednesday	23.1.92	Jan	5811on	LMS	220	
Thursday	24.1.92	Jan	5811on	M/XN	1105	
Friday	25.1.92	Jan	5812up	LMS	1035	
Saturday	26.1.92	Jan	5812up	M/XN	1140	
Sunday	27.1.92	Jan	5812up	LMS	1140	
Monday	28.1.92	Jan	5812up	M/XN	1140	
Tuesday	29.1.92	Jan	5812up	LMS	1140	
Wednesday	30.1.92	Jan	5812up	M/XN	1140	
Thursday	31.1.92	Jan	5812up	LMS	1140	
Friday	1.2.92	Feb	5812up	M/XN	1140	
Saturday	2.2.92	Feb	5812up	LMS	1140	
Sunday	3.2.92	Feb	5812up	M/XN	1140	
Monday	4.2.92	Feb	5812up	LMS	1140	
Tuesday	5.2.92	Feb	5812up	M/XN	1140	
Wednesday	6.2.92	Feb	5812up	LMS	1140	
Thursday	7.2.92	Feb	5812up	M/XN	1140	
Friday	8.2.92	Feb	5812up	LMS	1140	
Saturday	9.2.92	Feb	5812up	M/XN	1140	
Sunday	10.2.92	Feb	5812up	LMS	1140	
Monday	11.2.92	Feb	5812up	M/XN	1140	
Tuesday	12.2.92	Feb	5812up	LMS	1140	
Wednesday	13.2.92	Feb	5812up	M/XN	1140	
Thursday	14.2.92	Feb	5812up	LMS	1140	
Friday	15.2.92	Feb	5812up	M/XN	1140	
Saturday	16.2.92	Feb	5812up	LMS	1140	
Sunday	17.2.92	Feb	5812up	M/XN	1140	
Monday	18.2.92	Feb	5812up	LMS	1140	
Tuesday	19.2.92	Feb	5812up	M/XN	1140	
Wednesday	20.2.92	Feb	5812up	LMS	1140	
Thursday	21.2.92	Feb	5812up	M/XN	1140	
Friday	22.2.92	Feb	5812up	LMS	1140	
Saturday	23.2.92	Feb	5812up	M/XN	1140	
Sunday	24.2.92	Feb	5812up	LMS	1140	
Monday	25.2.92	Feb	5812up	M/XN	1140	
Tuesday	26.2.92	Feb	5812up	LMS	1140	
Wednesday	27.2.92	Feb	5812up	M/XN	1140	
Thursday	28.2.92	Feb	5812up	LMS	1140	
Friday	29.2.92	Feb	5812up	M/XN	1140	
Saturday	30.2.92	Feb	5812up	LMS	1140	
Sunday	31.2.92	Feb	5812up	M/XN	1140	

Total extra duties = 27.425
 Total = 27.425
 LMS
 Station: LMS
 Date: 11.2.92

Signature of Officer-in-Charge: [Signature]
 Designation: [Designation]
 Date: 11.2.92

समयोपरि वाउचर/Overtime Voucher

फार्म सं० जी ओ/F. No. GO 2
एस आर सी-जी 2001 परिशिष्ट XI
SRC-G 2001 App. XI

विभाग/Department: LMF स्टेशन/Station: LMF महीना/Month: FEB/92
 रोस्टर की किस्म/Type of Roster: Link diagram कर्मचारी का नाम/Name of employee: R. C. Chanda
 पदनाम/Designation: conductor वेतन दर/Rate of Pay: 1600.00
 कर्मचारी का वर्गीकरण/Classification of employee: continuous
 महीने या सप्ताह में की गई अतिरिक्त ड्यूटी के कुल घंटे/Total extra duty hours performed in the month or week: 09.2.92 to 22.2.92
 कुल अर्जित समयोपरि (घंटों में)/Total overtime earned (in hours): 198 (रु० में/in cash) 198
 (शब्दों में/In words):

दिन Day	तारीख Date	महीना Month	रोस्टर का नाम Roster Name		नास्तदिक ड्यूटी के घंटे Actual duty hours		अतिरिक्त ड्यूटी के घंटे Actual extra duty hours		नास्तदिक काम करने के कारण Reasons for working extra hours		कुल Total	टिप्पणी/Remarks
			से/From	तक/To	से/From	तक/To	से/From	तक/To	से/From	तक/To		
9.2.92	रविवार/Sunday	5905up	LMF	MXN	130	155	1615	1855	100	-		
10.2.92	सोमवार/Monday	5906on	MXN	LMF	1950	2020	240	535	-	005	3005	continuous duty
11.2.92	मंगलवार/Tuesday	5907up	LMF	MXN	1810	1835	2100	225	1740	255	915	
12.2.92	बुधवार/Wednesday	5906on	MXN	LMF	1010	1630	1730	065	1540	035	855	
13.2.92	दोस्रवार/Thursday	5812on	LMF	GHY	2345	010	045	745	2345	815	900	
14.2.92	शुक्रवार/Friday	5811up	GHY	LMF	-	2130	2135	325	2045	355	710	
15.2.92	शनिवार/Saturday	5811on	LMF	BIB	220	300	450	1508	150	1538	1348	
16.2.92	रविवार/Sunday	5812up	BIB	LMF	1035	1105	1150	2310	1005	2340	1335	Before line
17.2.92	सोमवार/Monday	RES										
18.2.92	मंगलवार/Tuesday	5905up	LMF	MXN	4130	155	550	1130	150	1200	1600	
19.2.92	बुधवार/Wednesday	5908on	MXN	LMF	2400	015	102	610	2330	640	710	
20.2.92	दोस्रवार/Thursday	5905up	LMF	DMV	130	155	500	750	150	820	720	
21.2.92	शुक्रवार/Friday	5906on	DMV	LMF	1950	2020	2020	2250	1900	2320	418	
22.2.92	शनिवार/Saturday	5906on	LMF	MXN	1810	1835	2020	125	1740	155	815	
			MXN	LMF	1010	1030	1820	2320	1540	2350	710	

Attest
R. M. B. (di. ca. n)
Guwahati-781011.

1305825
10400

54

Annex A/c (contd) - 36-39-

Date	Day	Month	Work done	Actual duty hours	Extra duty hours	Reasons for putting extra hours	Total	Remarks	Time	
									From	To
	Monday									
	Tuesday									
	Wednesday									
	Thursday									
	Friday									
	Saturday									
	Sunday									
	Monday									
	Tuesday									
	Wednesday									
	Thursday									
	Friday									
	Saturday									
	Sunday									

NO DUTY

Total extra duties performed 37.58.25

Certified that the extra duties shown above are correct

Station/Date: 10.2.92
 Signature of Officer-in-Charge: [Signature]
 Designation: CTI/LHO
 Total Appuro = 14 (London only)
 L/C = 12

समयोपरि वाउचर/Overtime Voucher

विभाग/Department: सि.स. स्टेशन/Station: LMG महीना/Month: March/92
 रॉस्टर का किस्म/Type of Roster: Bank division कर्मचारी का नाम/Name of employee: P. C. Bandyopadhyay
 पदनाम/Designation: conductor वेतन दर/Rate of Pay: 1200/-
 कर्मचारी का वर्गीकरण/Classification of employee: continuous
 महीने या सप्ताह में की गयी अतिरिक्त इप्टी के कुल घंटे/Total extra duty hours performed in the month or week: 3.92
 कुल अर्जित समयोपरि (घंटों में)/Total overtime earned (in hours): (रु० में/in cash) 198
 (शब्दों में/In words)

दिन Day	दिनांक Date	महीना Month	रॉस्टर में घंटे Roster hours		अतिरिक्त इप्टी के घंटे Actual duty hours		अतिरिक्त इप्टी के घंटे Extra duty hours		कारणों के कारण Seasons for working extra hours		कुल Total	टिप्पणियाँ/Remarks
			से/From	तक/To	से/From	तक/To	से/From	तक/To	Slon	Slott		
8.3.92	रविवार/Sunday	5:31 AM	LMG	3:15	2:20	3:00	3:35	17:38	1:50	18:08	16:18	Due to late running of train
9.3.92	सोमवार/Monday	5:58 AM	LMG	2:45	10:35	11:05	11:50	23:00	10:05	23:30	13:25	Temporary lining before time
10.3.92	मंगलवार/Tuesday	REST										
11.3.92	बुधवार/Wednesday	5:40 AM	LMG	MAXN	1:30	1:55	3:55	5:42	1:00	10:12	9:12	
12.3.92	दुसरे दिन/Thursday	5:40 AM	MAXN	LMG	2:40	0:15	1:05	6:56	23:30	1:26	7:56	
13.3.92	बुधवार/Thursday	5:40 AM	LMG	DMV	1:30	1:55	4:30	7:00	1:00	7:30	6:30	
14.3.92	दुसरे दिन/Friday	5:40 AM	DMV	LMG	1:50	2:20	2:50	23:25	19:05	23:55	4:50	
15.3.92	शनिवार/Saturday	5:40 AM	LMG	MAXN	1:50	18:35	19:25	0:55	17:40	1:25	7:45	
16.3.92	रविवार/Sunday	5:40 AM	MAXN	LMG	10:10	11:30	17:50	0:15	15:40	0:45	7:05	
17.3.92	सोमवार/Monday	5:31 AM	LMG	SMY	23:45	0:10	1:35	0:10	23:15	0:40	7:25	
18.3.92	मंगलवार/Tuesday	5:31 AM	SMY	LMG	2:30	2:15	3:45		20:45	4:15	7:30	
19.3.92	बुधवार/Wednesday	5:31 AM	LMG	3:15	2:20	3:00	4:00	14:40	1:50	15:10	13:20	
20.3.92	दुसरे दिन/Thursday	5:31 AM	3:15	LMG	11:35	12:05	12:30	23:35	11:05	0:05	13:00	Temporary lining before time
21.3.92	बुधवार/Thursday	REST									11:10	
22.3.92	दुसरे दिन/Friday	REST									12:10	
23.3.92	शनिवार/Saturday											

Alleged
R. Duran (17/3/96)
Mallgaon, Guwahati-781001

41-41-11
 Annex A/13 (contd)

Sl. No.	Day	Date	Month	Particulars	Remarks
1	Monday	12/11/92	Nov	19.50	
2	Tuesday	13/11/92	Nov	19.50	
3	Wednesday	14/11/92	Nov	19.50	
4	Thursday	15/11/92	Nov	19.50	
5	Friday	16/11/92	Nov	19.50	
6	Saturday	17/11/92	Nov	19.50	
7	Sunday	18/11/92	Nov	19.50	
8	Monday	19/11/92	Nov	19.50	
9	Tuesday	20/11/92	Nov	19.50	
10	Wednesday	21/11/92	Nov	19.50	
11	Thursday	22/11/92	Nov	19.50	
12	Friday	23/11/92	Nov	19.50	
13	Saturday	24/11/92	Nov	19.50	
14	Sunday	25/11/92	Nov	19.50	
15	Monday	26/11/92	Nov	19.50	
16	Tuesday	27/11/92	Nov	19.50	
17	Wednesday	28/11/92	Nov	19.50	
18	Thursday	29/11/92	Nov	19.50	
19	Friday	30/11/92	Nov	19.50	
20	Saturday	1/12/92	Dec	19.50	
21	Sunday	2/12/92	Dec	19.50	
22	Monday	3/12/92	Dec	19.50	
23	Tuesday	4/12/92	Dec	19.50	
24	Wednesday	5/12/92	Dec	19.50	
25	Thursday	6/12/92	Dec	19.50	
26	Friday	7/12/92	Dec	19.50	
27	Saturday	8/12/92	Dec	19.50	
28	Sunday	9/12/92	Dec	19.50	
29	Monday	10/12/92	Dec	19.50	
30	Tuesday	11/12/92	Dec	19.50	
31	Wednesday	12/12/92	Dec	19.50	
32	Thursday	13/12/92	Dec	19.50	
33	Friday	14/12/92	Dec	19.50	
34	Saturday	15/12/92	Dec	19.50	
35	Sunday	16/12/92	Dec	19.50	
36	Monday	17/12/92	Dec	19.50	
37	Tuesday	18/12/92	Dec	19.50	
38	Wednesday	19/12/92	Dec	19.50	
39	Thursday	20/12/92	Dec	19.50	
40	Friday	21/12/92	Dec	19.50	
41	Saturday	22/12/92	Dec	19.50	
42	Sunday	23/12/92	Dec	19.50	
43	Monday	24/12/92	Dec	19.50	
44	Tuesday	25/12/92	Dec	19.50	
45	Wednesday	26/12/92	Dec	19.50	
46	Thursday	27/12/92	Dec	19.50	
47	Friday	28/12/92	Dec	19.50	
48	Saturday	29/12/92	Dec	19.50	
49	Sunday	30/12/92	Dec	19.50	
50	Monday	31/12/92	Dec	19.50	

Sl. No.	Day	Date	Month	Particulars	Remarks
1	Monday	12/11/92	Nov	19.50	
2	Tuesday	13/11/92	Nov	19.50	
3	Wednesday	14/11/92	Nov	19.50	
4	Thursday	15/11/92	Nov	19.50	
5	Friday	16/11/92	Nov	19.50	
6	Saturday	17/11/92	Nov	19.50	
7	Sunday	18/11/92	Nov	19.50	
8	Monday	19/11/92	Nov	19.50	
9	Tuesday	20/11/92	Nov	19.50	
10	Wednesday	21/11/92	Nov	19.50	
11	Thursday	22/11/92	Nov	19.50	
12	Friday	23/11/92	Nov	19.50	
13	Saturday	24/11/92	Nov	19.50	
14	Sunday	25/11/92	Nov	19.50	
15	Monday	26/11/92	Nov	19.50	
16	Tuesday	27/11/92	Nov	19.50	
17	Wednesday	28/11/92	Nov	19.50	
18	Thursday	29/11/92	Nov	19.50	
19	Friday	30/11/92	Nov	19.50	
20	Saturday	1/12/92	Dec	19.50	
21	Sunday	2/12/92	Dec	19.50	
22	Monday	3/12/92	Dec	19.50	
23	Tuesday	4/12/92	Dec	19.50	
24	Wednesday	5/12/92	Dec	19.50	
25	Thursday	6/12/92	Dec	19.50	
26	Friday	7/12/92	Dec	19.50	
27	Saturday	8/12/92	Dec	19.50	
28	Sunday	9/12/92	Dec	19.50	
29	Monday	10/12/92	Dec	19.50	
30	Tuesday	11/12/92	Dec	19.50	
31	Wednesday	12/12/92	Dec	19.50	
32	Thursday	13/12/92	Dec	19.50	
33	Friday	14/12/92	Dec	19.50	
34	Saturday	15/12/92	Dec	19.50	
35	Sunday	16/12/92	Dec	19.50	
36	Monday	17/12/92	Dec	19.50	
37	Tuesday	18/12/92	Dec	19.50	
38	Wednesday	19/12/92	Dec	19.50	
39	Thursday	20/12/92	Dec	19.50	
40	Friday	21/12/92	Dec	19.50	
41	Saturday	22/12/92	Dec	19.50	
42	Sunday	23/12/92	Dec	19.50	
43	Monday	24/12/92	Dec	19.50	
44	Tuesday	25/12/92	Dec	19.50	
45	Wednesday	26/12/92	Dec	19.50	
46	Thursday	27/12/92	Dec	19.50	
47	Friday	28/12/92	Dec	19.50	
48	Saturday	29/12/92	Dec	19.50	
49	Sunday	30/12/92	Dec	19.50	
50	Monday	31/12/92	Dec	19.50	

Sl. No. 126.48ms
 Date/Date: 12.11.92
 Station/Station: ...
 Signature of Officer-in-Charge: ...
 Designation: ...

समयोपरि वाउचर/Overtime Voucher

एस आर सी-जी 2001 परिशिष्ट XI
 SRC-G 2001 App. XI

विभाग/Department: He स्टेशन/Station: LMF महीना/Month: June/92
 रोस्टर की किस्म/Type of Roster: Link diagram कर्मचारी का नाम/Name of employee: R. Chandu
 पदनाम/Designation: conductor वेतन दर/Rate of Pay: 1640/-
 कर्मचारी का वर्गीकरण/Classification of employee: continuous
 महीने या सप्ताह में की गयी अतिरिक्त ड्यूटी के कुल घंटे/Total extra duty hours performed in the month or week: 31.5.92 to 27.6.92
 कुल अर्जित समयोपरि (घंटों में) Total overtime earned (in hours) : (हॉनरें, in cash) 198.....
 (शब्दों में/in words).....

61

दिन Day	तारीख Date	महीना Month	रोस्टर नं. / रिकॉर्ड		अतिरिक्त ड्यूटी के घंटे		अतिरिक्त ड्यूटी के घंटे		कारणों के कारण		कुल Total	टिप्पणियाँ/Remarks
			से/From	तक/To	From	To	From	To	Reason	Reason		
30.5.92	रविवार/Sunday	5907up	LMF	MXN	1810	1835	2125	2145	1740	315	315	Duck's date running of train
31.5.92	सोमवार/Monday	5908dn	MXN	LMF	1610	1630	1730	1726	1540	650	916	
1.6.92	मंगलवार/Tuesday	5812dn	LMF	GHY	2345	010	045	605	2315	635	720	OT claim from 30.5.92 to 31.5.92
2.6.92	बुधवार/Wednesday	5811up	GHY	LMF	-	2130	2220	305	2045	335	650	
3.6.92	दुसरे दिन/Thursday	5811dn	LMF	B/B	220	300	350	1418	150	1448	1258	Arrived before time at LMF.
4.6.92	शुक्रवार/Friday	5812up	B/B	LMF	1135	1205	1245	2320	1105	2350	1245	
5.6.92	शनिवार/Saturday	REST										
7.6.92	रविवार/Sunday	5905up	LMF	MXN	130	155	422	1000	100	1030	930	
8.6.92	सोमवार/Monday	5908dn	MXN	LMF	2400	015	425	935	2330	1005	1035	
9.6.92	मंगलवार/Tuesday	5905up	LMF	DMV	1130	155	410	020	100	050	1550	
10.6.92	बुधवार/Wednesday	c/l	DMV	LMF	1950	2010	2050	2333	1905	0003	1550	
11.6.92	दुसरे दिन/Thursday	c/l									720	
12.6.92	शुक्रवार/Friday	c/l									720	
13.6.92	शनिवार/Saturday	c/l									720	

Alle...
 17/06/92
 R. D. ...

113'01'25

समयोपरि वाउचर / Overtime Voucher

फार्म सं० जी भी/F. No. G O 2

एस आर सी-जी 2001 परिशिष्ट XI
SRC-G 2001 App. XI

विभाग/Department: ... स्टेशन/Station: LMS महीना/Month: July/92
 रोजर की किस्म, Type of Roster: Link diagram कर्मचारी का नाम, Name of employee: R. C. Chandra
 पदनाम/Designation: Conductor वेतन दर/Rate of Pay: 1645/-
 कर्मचारी का वर्गीकरण/Classification of employee: Continued
 महीने या सप्ताह में की गयी अतिरिक्त इयूटी के कुल घंटे/Total extra duty hours performed in the month or week: 28.6925 257.92
 कुल अर्जित समयोपरि (घंटों में), Total overtime earned (in hours): 198 (रु० में, in cash)
 (शब्दों में/In words):

दिन Day	तारीख Date	महीना Month	रोजरे में वाउचर के घंटे Station		वास्तविक इयूटी के घंटे Actual duty hours		अतिरिक्त इयूटी के घंटे Extra duty hours		अतिरिक्त काम करने के कारण Reasons for working extra hours		कुल Total	टिप्पणियाँ/Remarks
			से/From	तक/To	से/From	तक/To	से/From	तक/To	S/en	S/ft		
27.6.92	रविवार/Sunday	581200	B/B	LMS	1135	1205	1235	155	1105	725	725	Due to detouring of train OT claim from cessation of 28.6.92 Temporary timings train controlled at PDS from 2030 to 305 hrs due to disabled train engine of en Dahan between DSA-PDS.
28.6.92	सोमवार/Monday	590540	LMS	MXN	130	155	255	845	100	915	845	
29.6.92	मंगलवार/Tuesday	580600	MXN	LMS	1010	1030	255	845	1540	915	1735	
30.6.92	बुधवार/Wednesday	590540	LMS	DMV	050	15	110	845	020	915	855	
1.7.92	दुसरे दिन/Thursday	590600	DMV	LMS	2000	2020	2335	2255	915	2325	410	
2.7.92	बुधवार/Friday	590740	LMS	MXN	1815	1845	2030	193	1845	213	828	
3.7.92	गुरुवार/Saturday	590600	MXN	LMS	1625	1645	1800	0805	1555	035	840	
4.7.92	रविवार/Sunday	581200	LMS	SH	2345	010	100	620	2315	080	730	
5.7.92	सोमवार/Monday	581100	SH	LMS		2130	2140	220	2045	230	605	
6.7.92	मंगलवार/Tuesday	581100	LMS	MBD	020	0300	530	1525	150	1575	1705	
7.7.92	बुधवार/Wednesday	581200	B/B	LMS	1235	1305	1345	0108	1245	030	1233	
8.7.92	दुसरे दिन/Thursday											
9.7.92	बुधवार/Friday	590540	LMS	MXN	050	115	338	846	020	916	856	
10.7.92	गुरुवार/Saturday	590600	MXN	LMS	2355	020	120	067	321	037	715	

Alkth
R. 12/11/92

समयोपरि वाउचर/Overtime Voucher

विभाग/Department: HE स्टेशन/Station: LMF महीना/Month: Aug/92
 रोस्टर की किस्म/Type of Roster: link diagram कर्मचारी का नाम/Name of employee: R.C. choudhary
 पदनाम/Designation: conductor वेतन दर/Rate of Pay: 1240/-
 कर्मचारी का वर्गीकरण/Classification of employee: continuous
 महीने या सप्ताह में की गयी अतिरिक्त इयूटी के कुल घंटे/Total extra duty hours performed in the month or week: 09.8.92/5
 कुल अर्जित समयोपरि (घंटों में), Total overtime earned (in hours)..... (रु० में/in cash)..... 198
 (शब्दों में/in words).....

दिन Day	तारीख Date	महीना Month	रोस्टर में वाउचर इयूटी के घंटे Rostered duty hours		वास्तविक इयूटी के घंटे Actual duty hours		अतिरिक्त इयूटी के घंटे Extra duty hours		अतिरिक्त घंटों का कारण Reasons for working extra hours		कुल Total	टिप्पणियाँ/Remarks
			से/From	तक/To	से/From	तक/To	से/From	तक/To	S/O	S/O		
9.8.92	रविवार/Sunday	5811AM	LMF	BFB	2:20	3:00	3:45	14:25	1:50	14:55	12:05	due to late running of train
10.8.92	सोमवार/Monday	5312AM	BFB	LMF	12:35	13:05	13:30	0:50	12:05	1:20	13:15	
12.8.92	बुधवार/Tuesday	5925AM	LMF	MXN	0:50	1:15	3:35	9:10	0:20	9:40	9:20	
13.8.92	बुधवार/Wednesday	5925AM	MXN	LMF	23:55	0:20	0:20	0:30	23:25	7:00	7:35	
14.8.92	दोसरा दिन/Thursday	5505AM	LMF	DMV	0:50	1:15	2:35	5:25	0:20	5:55	5:35	
15.8.92	दोसरा दिन/Friday	5906AM	DMV	LMF	20:00	20:20	20:45	23:00	19:15	23:30	4:15	
16.8.92	शनिवार/Saturday	5907AM	LMF	MXN	18:15	18:35	23:45	5:05	17:45	5:35	11:50	
17.8.92	रविवार/Sunday	5906AM	MXN	LMF	10:25	10:45	17:10	23:30	15:55	24:00	9:05	
18.8.92	सोमवार/Monday	5312AM	LMF	GHY	23:45	0:10	0:10	5:30	23:15	0:10	0:45	
19.8.92	बुधवार/Tuesday	5311AM	GHY	LMF	21:30	21:40	4:15	20:45	4:45	23:00		
20.8.92	बुधवार/Wednesday	5311AM	LMF	BFB	2:20	3:00	5:00	15:30	1:50	16:10	14:10	
21.8.92	दोसरा दिन/Thursday	5312AM	BFB	LMF	12:35	13:05	13:55	23:50	12:05	0:20	12:15	
22.8.92	दोसरा दिन/Friday	Rest									114.10	
	शनिवार/Saturday										104.00	
											10.10	

R. Dutt/496
Maligaon, Guwahati 781011.

47-
 10th Nov 1968 (contd)

Day	Date	Month	रिपोर्टिंग अवधि के लिए कार्यवाही के घण्टे		Reasons for working extra hours	Total	Remarks
			Regular duty hours	Actual duty hours			
रविवार/Sunday							
सोमवार/Monday							
मंगलवार/Tuesday							
बुधवार/Wednesday							
गुरुवार/Thursday							
शुक्रवार/Friday							
शनिवार/Saturday							
रविवार/Sunday							
सोमवार/Monday							
मंगलवार/Tuesday							
बुधवार/Wednesday							
गुरुवार/Thursday							
शुक्रवार/Friday							
शनिवार/Saturday							

शुक्रवार/Total extra duties performed 1000 hrs

Station/Station
 Date/Date 24.9.72
 Signature of Officer-in-Charge
 Designation/Designation
 13 (London)
 11 (London)
 10 (London)
 500

समयापारि वाउचर/Overtime Voucher

विभाग/Department: LMIS स्टेशन/Station: LMIS महीना/Month: Sept/92
 रोस्टर की किस्म/Type of Roster: Link dia gram कर्मचारी का नाम/Name of employee: R. S. Chandra
 पदनाम/Designation: conductor वेतन दर/Rate of Pay: 1,010/-
 कर्मचारी का वर्गीकरण/Classification of employee: LMIS
 महीने या सप्ताह में की गयी अतिरिक्त ड्यूटी के कुल घंटे/Total extra duty hours performed in the month or week: 20.99216 3.2.92
 कुल भर्जित समयोपरि (घंटों में)/Total overtime earned (in hours): 198 (रु० में/in cash)
 (शब्दों में/in words):

दिन Day	तारीख Date	महीना Month	रोस्टर में महीना घंटों के घंटे Roster hours		वास्तविक ड्यूटी के घंटे Actual duty hours		अतिरिक्त ड्यूटी के घंटे Extra duty hours		अतिरिक्त घंटों का कारण Reasons for working extra hours		कुल Total	टिप्पणियाँ/Remarks
			से/From	तक/To	से/From	तक/To	से/From	तक/To	Site	Site		
19.9.92	शुक्रवार/Sunday	5812.50	LMIS	9.15	23.45	0.20	5.20	23.15	5.55	4.50	11.10	Before time, O.T claim
20.9.92	शुक्रवार/Sunday	5811.00	LMIS	9.15	23.45	0.20	5.20	23.15	5.55	4.50	11.10	Before time, O.T claim
21.9.92	शुक्रवार/Monday	5811.00	LMIS	9.15	23.45	0.20	5.20	23.15	5.55	4.50	11.10	Before time
22.9.92	शुक्रवार/Tuesday	5811.40	LMIS	9.15	23.45	0.20	5.20	23.15	5.55	4.50	11.10	Before time
23.9.92	शुक्रवार/Wednesday	5812.00	LMIS	9.15	23.45	0.20	5.20	23.15	5.55	4.50	11.10	Before time
24.9.92	शुक्रवार/Thursday	5905.50	LMIS	9.15	23.45	0.20	5.20	23.15	5.55	4.50	11.10	Before time
25.9.92	शुक्रवार/Friday	5908.00	LMIS	9.15	23.45	0.20	5.20	23.15	5.55	4.50	11.10	Before time
26.9.92	शुक्रवार/Saturday	5905.50	LMIS	9.15	23.45	0.20	5.20	23.15	5.55	4.50	11.10	Before time
27.9.92	शुक्रवार/Saturday	5906.00	LMIS	9.15	23.45	0.20	5.20	23.15	5.55	4.50	11.10	Before time
28.9.92	शुक्रवार/Sunday	5707.50	LMIS	9.15	23.45	0.20	5.20	23.15	5.55	4.50	11.10	Before time
29.9.92	शुक्रवार/Monday	5706.00	LMIS	9.15	23.45	0.20	5.20	23.15	5.55	4.50	11.10	Before time
30.9.92	शुक्रवार/Tuesday	5812.20	LMIS	9.15	23.45	0.20	5.20	23.15	5.55	4.50	11.10	Before time
1.10.92	शुक्रवार/Wednesday											
2.10.92	शुक्रवार/Thursday	5811.00	LMIS	9.15	23.45	0.20	5.20	23.15	5.55	4.50	11.10	Before time
3.10.92	शुक्रवार/Friday											
3.10.92	शुक्रवार/Saturday	5811.00	LMIS	9.15	23.45	0.20	5.20	23.15	5.55	4.50	11.10	Before time

Alle...
17/3/96
10/10/92
10/10/92

11 6.22.15
450 104.00
10.22.25

61

50 ~~ANNEXURE #1~~ A/78

H.F.Rly.

No. EB/177(Compu)

DRM(P)/LMG.

Dt. 03.11.93.

To

CTTI/LMG.

Subj:- OTA Vouchers for the month from
Feb/91 to Sept/92 of Shri H.C.
Chanda, Condt/LMG.

OTA Vouchers of the aboved named staff is returned
herewith as the same not allowed by Sr.D.C.M/LMG, hence,
OTA Vouchers are returned herewith to inform the staff accor-
dingly.

DA/ 17 (Seventoon)

OTA Vouchers.

A. K. S.

[Signature]
17/11/93

R. El. (d. oca)
Mallgaon, Guwahati-781011.....

SD/-

DRM(P)/LMG.

Attested

D.A. 37/94

Shri Rakesh Chandra Chanda ... Petitioner

-VS-

Union of India & Others ... Respondents

P R E S E N T

THE HON'BLE JUSTICE SHRI S. HAQUE, VICE CHAIRMAN,
THE HON'BLE SHRI G. L. SANGLYINE, MEMBER (ADMN.).

For the Petitioner ... Mr. R. Dutta.

For the Respondents ... Mr. B.K. Sharma, Rly. Advocate.

16.4.94.

Heard learned counsel Mr R.Dutta on behalf of applicant Shri R.C.Chanda Chief Travelling Ticket Inspector, Luming. Perused statement of grievances and reliefs sought for in this application. The claim is in respect of Over Time Allowance (OTA) vouchers for the period from 17.2.91 to 3.10.92. The respondents have returned the vouchers stating that the same have not been allowed by Senior DCM(LMG). No specific ground/reason has been stated for disallowing the OTA vouchers. Also heard learned Railway counsel Mr B.K.Sharma.

Upon hearing counsel of the parties and in view of facts, circumstances and claim in the case, we consider it just and expedient to pass the following orders:-

The respondents are directed to examine the OTA vouchers of the applicant for the period from 17.2.91 to 3.10.92 and to pass/clear the same if admissible under the rules with intimation to the applicant by speaking order. The applicant is directed to resubmit the OTA vouchers to the concerned authority.

This application is disposed of with the above order/direction.

Intimate all concerned.

Sd/- S. HAQUE
VICE CHAIRMAN

Sd/- G.L.SANGLYINE
MEMBER (ADMN)

Case No. 1674

Date: 26/4/94

Copy for information & necessary action to :

- (1) Shri Rakesh Ch. Chanda, S/O. Late Rajendra Ch. Chanda, Qrs. No. T/30(B), Upper Babu Pally, Luming, P.O. Luming, Dist. Nagaon, Assam, Pin-782447.
- (2) The General Manager, N.F. Railway, Maligaon, Guwahati-11.
- (3) The Divisional Railway Manager (P), N.F. Railway, Luming, P.O. Luming, Assam, Pin - 782447.
- (4) The Senior Divisional Commercial Manager, N.F. Railway, Luming, P.O. Luming, Dist. Nagaon, Assam, Pin - 782 447.
- (5) The Chief Travelling Ticket Inspector, N.F. Railway, Luming, P.O. Luming, Dist. Nagaon, Assam, Pin - 782 447.
- (6) Mr. R. Dutta, Advocate, Guwahati High Court, Guwahati.
- (7) Mr. B.K. Sharma, Rly. Advocate, C.A.T., Guwahati Bench, Guwahati.

AKK

17/2/96
R. Dutta, (Advocate)
Maligaon, Guwahati-781011

SECTION OFFICER (S)
26/4/94

(COPY)

N. F. Railway.

DRM(P)'s office
Lumding, dated 24-3-95.

No. EB/177(Compu)

To
Sri Rakesh Ch. Chanda,
Hd. TTE/Lumding,
Thro' CTTI/Lumding.

Sub:- the
OTA vouchers for period
from 17-2-91 to 3-10-92.

In terms of the direction issued by the Hon'ble Central Administrative Tribunal, Guwahati in O.A.No.37 of 94 in its judgement dated 6-4-94, the OTA vouchers for the period from 17-2-91 to 3-10-92 has been examined and it is found that you are not entitled to O.T.A. as you are performing duty of Hd. TTE as per "link diagram" and accordingly "Consolidated travelling Allowance" was paid to you through your salary bill like other Travelling Ticket checking staff of the division.

This is for your information please.

Sd/-
for Divnl. Rly. Manager (P)
N. F. Rly., Lumding.

Copy to:-

- 1) The Hon'ble Registrar,
Central Administrative Tribunal, Guwahati-5.
for information please.
- 2) ✓ Sri Rasamoy Dutta, Advocate,
Jona Villa, Nambar 1
near St. Mary's Convent,
Maligaon, Guwahati-781011.

- This is in reference to his letter dated 28-12-94.

for Divnl. Rly. Manager (P)
N. F. Rly., Lumding.

R. Luita, (Advocate)
Maligaon, Guwahati-781011.

17/2/95

*He was a
Conductor
then
redesignated
in 1993-94
Now they say
that
...
AIR 1978 Sept 851 para 8*

Allo this

53

Annex A/21

Page 53
7/20/86


72

53

Annex - A/21

N. F. RAILWAY		7		PAY BILL FOR NOVEMBER 1982		T. O. C. L. E.		DEPT. COMM. SFL. NO. 49	
RAKESH CH. CHANEA		PAY		360.00		P. F. SUBS.		30.00	
DESIGN. TTE		DEARNESS ALL		40.00		SOCIETY LEAN		56.50	
PFNC 401611057-NC		OVERTIME ALL		40.00		SCTY. DEPOSIT		10.00	
		N. F. CLICAY		17.00		RENT		21.00	
		NIGHT DUTY		22.00		INST. / CLUBS		1.00	
		A. C. A.		21.00		SALARY SVAGS		24.00	
		FIXED T. A.		40.00		GR. INS. 1982		20.00	
		ACCL. CA. R. S.		48.00					
		ACA SEP 1/75		300.00					
								GROSS PAY	
								384.00	
								TTL. DECAS	
								574.19	
								NET PAY	

Alle MS


 17/2/86
 Mailgram, Durand 731011

Page 5/5
7/10/96

-55-

Annex A/23

24

195/10

W F RAILWAY/DATA CENTRE/
BANK-NO: 00021

RAKESH CH CHANDA

DESG: HOTT

PFNO: 01611-57-NC

DUTY-DAYS: 31 L-DAYS:

JULY 95 UNIT 03-177
 BANK-CODE ACCOUNT-NO. 000639
 PAY. * 1000.00
 I.P. * 100.00
 O.A. * 2000.00
 O.T.ALL. * 561.00
 V.D.ALL. * 264.00
 SCA * 60.00

-55-

Annex A)-23

ALLOC-10/09 0550
 PF-SUSCRPTN. * 133.00
 RENT. * 40.00
 LIC-RECOVERY * 223.00
 GROUP INS. * 30.00
 ARREAR ELECT. * 48.00
 AP/TAX * 59.00
 PF ADVANCE/NC * 320.00
 FESTIVAL ADV * 60.00

SRLNO 1
 I-DUE
 GROSS PAY RS. **4555.00
 TOTL DEDUCTN ***913.00
 NET PAY RS. * 3642.00

CASH PAY * -NIL-

BANK PAYMT

HAPPY INAUGURATION WAGE 1

Atk No

[Signature]
 17/3/96
 R. Dui
 Mallgaon, Guwahati-781011.

Page 56/Kopis

EDP CENTRE/AF RLY/LMG
BANK-NO:00021
RAKESH CH CHANDA
DESIG:RATTE
PFNO: 01611057-NC
DUTY-DAYS:31 L-DAYS: 0

BANK-CODE	OCTOBER 95	UNIT U3-177	DEPT:COMNL	SPLNO	1
PAY.	ACCOUNT-NO. 006039	ALOC-NO:09	0550	I-DUE	
I.R.	* 1600.00	PF-SUBCRPTN.	* 133.00		
D.A.	* 260.00	RENT.	* 40.00		
ARR. DA	* 2176.00	LIC-RECOVERY	* 223.00		
O.T.ALL.	* 528.00	GROUP INS.	* 70.00		
H.D.ALL.	* 1126.00	ARREAR ELECT.	* 45.00		
N.HOLIDAY ALL	* 343.00	AP TAX	* 68.00		
SCA	* 133.00	PF ADVANCE/NC	* 320.00	4	
FIXED T.A.	* 60.00				
	* 1113.00				

GROSS PAY RS.**7330.00
TOTL DEDUCTN ***862.00
NET PAY RS.* *6477.00

CASH PAY * -NIL-

BANK PAYMT

Allegro

[Signature]
17/2/96

[Signature]
17/2/96

57

Maximum A/25

46

- 57 -

Annex A/25

EDP CENTRE/NF RLY/LMG
BANK-NO:00021 BANK-CODE
RAKESH CH CHANDA

NOVEMBER 95
ACCOUNT-NO. 008639
PAY. * 1600.00
I.R. * 260.00
D.A. * 2176.00
C.T.ALL. * 381.00
H.D.ALL. * 262.00
SCA * 60.00
FIXED T.A. * 1113.00

UNIT 03-177 DEPT:COMML
ALLOC-NO:09 0550 I-DUE
PF-SUBCRPTN. * 133.00
RENT. * 40.00
LIC-RECOVERY * 223.00
GROUP INS. * 30.00
AP TAX * 59.00
PF ADVANCE/NC * 320.00

SRLNO 1
GROSS PAY RS. **5952.00
TOTL DEDUCTN ***805.00
NET PAY RS. * *5047.00

CASH PAY * MAIL

BANK PAYMT

AKKMS

[Signature]
17/11/86

Qualipon, Guwahati-781010.

- 60 -

Copy in Advance

To
The General Manager,
N.F. Railway, Maligaon,
Guwahati-781011.

(Through Proper Channel)

Sub: OTA vouchers for the period
from 17-02-91 to 03-10-92.

Ref: DRM(P), N.F. Railway, Lunding letter
No. EB/177(Compu) dtd. 24-03-95.

Dear Sir,

I have the honour to state the few lines for your kind consideration and necessary orders.

That Sir, as a conductor I performed duty and due to rostered position as well as late running of the trains over time allowance became due to me as I performed duty more than the prescribed hours in terms of the Railway Servant (Hours Employment) Rule 1961. I submitted OTA journal for the period from 17-02-91 to 03-10-92 for payment.

That, the CTTI/Lunding certified having done the extra hours of duty for which I claimed OT allowance and forwarded OT vouchers to Sr.DCM/Lunding for payment.

That, the Sr.DCM/Lunding without any orders returned the papers to the CTTI and the CTTI returned the OT journals to me. All efforts to get the

Contd./---p2

AKS

[Signature]
17/1/92

17/1/92


O.T. Bill passed did not result in any response ultimately I move the Hon'ble Central Administrative Tribunal for redressal of my grievances. The Hon'ble Central Administrative Tribunal on 6-4-94 was pleased to direct that the respondents are to pass/clear the OT vouchers of mine with speaking orders.

That, according to the direction of the Hon'ble Central Administrative Tribunal, Guwahati, I resubmitted the OT journals through the CTTI/Lumding on 5-5-94.

That, no action was taken for one year by the DRM(P) and ultimately on 24-3-95 after about a year the DRM(P) has informed that I am not entitled to OTA as I performed duty as Head TTE as per link diagram and was paid Consolidated Travelling Allowance.

That Sir, the above argument is not clear to me as I performed duty as Conductor and not HdTTE and as a conductor I have been paid OTA earlier more than one occasions. Besides under the Railway Servant (Hourg Employment) Rule, 1961 there is no provision to deny OTA to a Staff governing under the hours and Employment Rule, 1961 to any Staff who is working in the link diagram and given consolidated TA. Incidentally I may also mentioned that the Driver, Gurard etc. who also work in link diagram and given running allowance and are given OTA.

Allegis


17/4/96

J. Dutta (Advocate)
Kullgaon, Guwahati-781011.

Contd./---p3

-62-

-- 3 --

11-11-17
81
Annex A/28 contd

In the back ground of what has been stated above I would request your honour to be kind to issue necessary instruction for payment of over time allowance for the period when I have performer extra duty for which act of khndness I shall remain ever grateful to you.

With regards,


Yours faithfully,

Rakesh Ch. Chanda

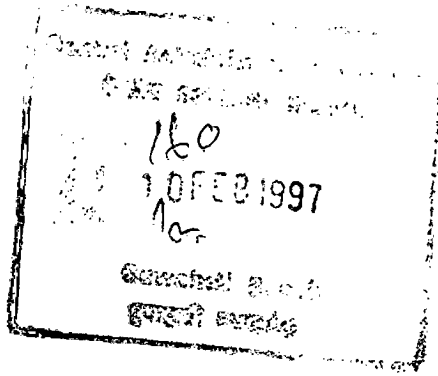
(Shri Rakesh Ch. Chanda)
conductor Hd. TTE/Lunding,
Thro' CTTI/Lunding.

Dated, 18.5.
17.09.1995

AKC AS


17/9/95

761



BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL.
GUWAHATI BENCH.

IN THE MATTER OF :-

O.A. No. 48 of 1996

Shri R.C. Chanda ... Applicant..

Vs.

Union of India & Ors. ... Respondents.

AND

IN THE MATTER OF :-

Written statements for and on
behalf of the respondents.

The answering respondents beg to state as follows :-

1. That the answering respondents have gone through a copy of the application filed by the applicant and have understood the contents thereof.
2. That save and except the statements which are specifically admitted here-in-below, other statements made in the application are categorically denied. Further, the statements which are not borne on records are also denied.
3. That with regard to the statements made in paragraphs 4.1 to 4.28 of the application, I-de the answering

Contd....2

respondents do not admit anything contrary to relevant records of the case.

4. That with regard to the statements made in paragraph 4.29 of the application, it is stated that OTA was not allowed by Sr. Divisional Commercial Manager considering the fact that from 17.2.91 to 3.10.92, TTE's Rest Room was available at Lunding Station. Accordingly, there is no question of payment of O.T.A. (over time allowance).

5. That with regard to the statements made in paragraphs 4.30 and 4.31 of the application, the answering respondents do not admit anything contrary to relevant records of the case.

6. That with regard to the statements made in paragraph 4.32 of the application, the answering respondents deny the contentions made by the applicant in this regard. As per Additional General Manager/Maligaon's Note No. AGM/EC/Exp-Con/34 dtd 27.7.84, the question of payment of OTA to TTEs should not arise. Any overtime paid to TTEs should be recovered. Suitable rest rooms may be provided at originating station for TTEs to cope with late running of trains. The answering respondents crave leave of the Hon'ble Tribunal to produce copy of the aforesaid order dtd 27.7.84 at the time of hearing of the instant case.

However, the over time allowances were paid to ~~the~~ the applicant along with consolidated travelling allowances (OTA) in time of non-availability of Rest Room at originating

station and abnormal late running of train due to gauge conversion work at Lunding Division.

M. J. Hand Talwar

84

मंडल कार्यालय अंबिकारा
पु. सि. रेलवे, लुण्डिंग
Divisional Personnel Officer

7. That with regard to the statements made in paragraph 4. 33 of the application, the answering respondents do not admit anything contrary to relevant records of the case.

8. That with regard to the statements made in paragraph 5.1 of the application, it is stated that as normally TTEs are not paid over time allowance as they work in accordance with link diagram and they attend the railway Station as per time table. In case of late running of train they are supposed to take rest in rest room available at originating station. In that material period, Rest Room for TTEs was available at Lunding Station. Moreover, none of the TTEs of his batch has/had claimed/paid over time allowance from 17.2.91 to 3.10.92 substantiating the fact that they took rest in the Rest Room in the event of late running of train. So the question of allowing OTA to the applicant does not arise.

9. That with regard to the statements made in paragraphs 5.2 to ~~5.4~~^{5.4} of the application, the answering respondents do not admit anything contrary to relevant records of the case. It is also stated that in time of exigency on abnormal delay in train running which is beyond control, some time OTA is paid only in those originating station where suitable rest room is not available.

10. That the answering respondents submit that the instant application is not maintainable being barred by limitation. The application is also bad for non-joinder of necessary parties. There is also no cause of action to prefer the instant O.A.

11. That under the facts and circumstances stated above, the instant application is not maintainable and liable to be dismissed with cost.

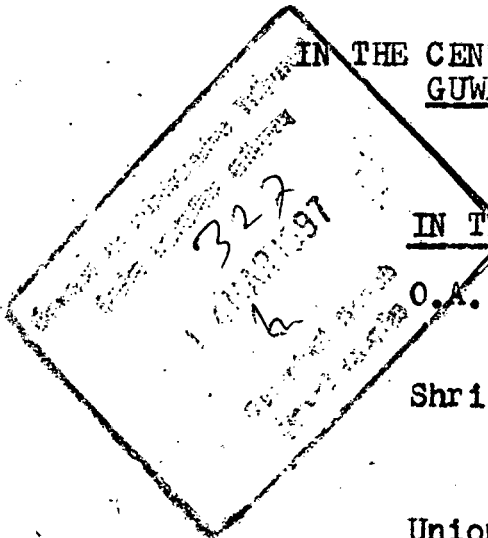
V E R I F I C A T I O N

I, Nitya Namd Thakur, aged about 46 years, by occupation Railway Service, working as Deputy Chief Personnel Officer of the Northeast Frontier Railway administration, do hereby solemnly affirm and state that the statements made in paragraphs 1 and 2 are true to my knowledge, those made in paragraphs 3 to 9 are true to my information being matters of records of the case which I believe to be true and the rest are my humble submission before this Hon'ble Tribunal.

Nitya
/ DIVISIONAL PERSONNEL OFFICER
NORTHEAST FRONTIER RAILWAY
LUMDING
FOR & ON BEHALF OF
UNION OF INDIA.

मंडल कार्मिक अधिकारी
पू० सी० रेलवे, लामडिंग
Divisional Personnel Officer
N. F. Railway, Lumding.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
GUWAHATI BENCH ; GUWAHATI



Filed by
D. D. D. D.
12/3/97

IN THE MATTER OF :

O.A. No. 48 pf 1996.

Shri R.C.. Chanda : Applicant.

- Versus -

Union of India & Others : Respondents.

- AND -

IN THE MATTER OF :

A rejoinder to the application in response to the written statement submitted by the respondents.

The applicant begs to submit as under :-

1. That, the applicant has gone through the copy of written statement and understood the contents thereof.

2. That, the applicant denies the correctness of para 4 of the written Statement. There were no rest room provided for TTE's during the period from 17.02.91 to 03.10.92. A rest room for the TTE's were provided earlier long back but it was closed prior to 1990 due to shortage of care Taker, linen and utensils.

A copy of the Certificate issued by the Station Superintendent, N.F. Railway, Lunding dt. 10.03.97 is enclosed herewith as ANNEXURE - A/29.

3. That, the applicant does not admit the correctness of the Statement made in para 6 of the written Statement in respect of note issued by Additional General Manager as

Cont ... 2.

Remand Camp
Balkumbar
For B.K.S.
12-3-77

12/3

U.S. 96

the said note has been produced along with the written Statement as is required to be done under the rules. The applicant further submit that the Additional General Manager has no authority under the Indian Railways Act or the Indian Railway Establishment Code to frame or change rules. The applicant also reiterate that he was paid over time allowances both earlier to, during and after gauge and conversion work even on December 1990.

shree vishw
no
1/11

A copy of the Pay Bill for the month of December 1990 is annexed herewith as ANNEXURE - A/30.

4. That, the applicant denies the correctness of the Statement made in para 8 of the written Statement as there were no rest room available during the period. The applicant also submits that payment of over time allowance is related to hours of duty and had no relation to provision of rest room.

: VERIFICATION :

I, Shri Rakesh Chandra Chanda, Son of Late R.C. Chanda, aged about 55 years, resident of Qrs.No.T/30 (B), Upper Babu patty, Lumding, District-Nowgaon(Assam) do hereby verify that the contents of paras 2 to 4 are true to my knowledge which I believe to be true.

Rakesh C. Chanda

Signature of the Applicant.

Date : 12.03.97.

Place : Guwahati.

To Whome it may concern.

Annexure A/29

(9)

87

Certified That Thier is no Rest Room for TTE'S in Lumding Divission Since 1990. once upon a time TTE'S Rest Room was Provided at LMG. But due to shortage of care taker, Lilen & utensils it cant be utilised. As a result it was closed.

10/3/97
रुबान बस/अधीक्षक
ASISTANT SUPERINTENDENT (OP) &
ए. पी. रूडे, डामडि ब
ए. पी. बल्लव/अधीक्षक

A He Sirs

R Danta
12/3/97

12/3/97
701032

2/15/97 - 19/12/97

